

Dak Register For Month Starting on 01/08/2025

(Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

Diar y No.	Date of Recei pt	No./Name of Document Received	Source	Particulars of documents	Section to whi ch sent	Name	Ac tio n Ta ke n	Li n k Fi le
4377 /202 5	01/08 /2025	NIL 04/08/2025	DY/ ASST . REGISTRAR (CST APPEAL BRANCH)	cause list - reg	PA			
4378 /202 5	01/08 /2025	NIL 08/08/2025	DEPUTY REGISTRAR (CST APPEAL BRANCH)	cause list - reg	PA			
4379 /202 5	01/08 /2025	NIL 04/08/2025	DY. REGISTRAR/ TECHNICAL OFFICER	central registry cause list for defect matters - reg	PA			
4380 /202 5	01/08 /2025	NIL 01/08/2025	PARMOD KUMAR SR.P.S.	correction in the order sheet uploaded - reg	PA			
4381 /202 5	01/08 /2025	NIL 31/07/2025	DHEERAJ LAL , AR	submitting of medical reimbursement bill (revised) for par- payment - reg		To (Admn)		
4382 /202 5	01/08 /2025	NIL 31/07/2025	DR, CESTAT CHENNAI	forwading of filed annexure A and H for NOC for applying passport - reg		To (Admn)		
4383 /202 5	01/08 /2025	NIL 01/08/2025	DIKSHA SINGH P.A. TO HONBLE PRSIDENT	pronauncment -reg	PA			
4384 /202 5	01/08 /2025	NIL 30/07/2025	MOHINDER SINGH(DR)	home town declaration of ms. p. sakunthala devi , sps - reg		To (Admn)		

4385 /202 5	01/08 /2025	NIL 30/07/2025	MOHINDER SINGH(DR)	sanction & approval of medical claim of sri . v. aravindan - reg		To (Admn)		
4386 /202 5	01/08 /2025	NIL 30/07/2025	JYOTI (LDC)	EL APPLICATION - REG		To (Admn)		
4387 /202 5	01/08 /2025	NIL 31/07/2025	MOHINDER SINGH(DR)	monthly expenditure statement for the month of july 2025- reg	Acc ount Sect ion			
4388 /202 5	01/08 /2025	F.NO. A- 20(2)/PERS.FILE/B .I- UDC/CESTAT/CH E/2025 DATED 28/07/2025	MOHINDER SINGH(DR)	FORWADING OF SERVICE BOOK OF SHRI B.IYANAR, UDC - REG		To (Admn)		
4389 /202 5	01/08 /2025	28.07.2025	MOHINDER SINGH, DR	service book of p. balaji udc		TO(Admn)		
4390 /202 5	01/08 /2025	31.07.2025	HARISH, LDC	Casual leave-reg.		TO(Admn)		
4391 /202 5	01/08 /2025	NIL 31/07/2025	MANAS KUMAR SINHA	REQUEST FOR CHANGE TO TRANSFER PLACE / EXTENSION OF TIME OF ONE MONTH - REG		To (Admn)		
4392 /202 5	01/08 /2025	29.07.2025	HARISH, LDC	Application for Leave - Reg.		TO(Admn)		
4393 /202 5	01/08 /2025	24.07.2025	MANAS KUMAR SINHA, DR, CESTAT, MUMBAI	grant of notional increment to those who retisred from central govt		TO(Admn)		
4394 /202 5	01/08 /2025	25.07.2025	MANAS KUMAR SINHA, DR, CESTAT,	grant of notional increment to those who retisred from central govt		TO(Admn)		

			MUMBAI					
4395 /202 5	01/08 /2025	31.07.2025	SATPAL SINGH	Casual leave-reg.		TO(Admn)		
4396 /202 5	01/08 /2025	NIL 31/07/2025	MANAS KUMAR SINHA	REQUEST FOR CHANGE OF TRANSFER PLACE / EXTENSION OF TIME OF ONE MONTH TO JOIN AT CESTAT CHANDIGARH OF SHRI C.S. GANVIR , C.M. - REG		To (Admn)		
4397 /202 5	01/08 /2025	NIL 31/07/2025	MANAS KUMAR SINHA	FINANCIAL SANCTION OF RS. 8,42,962/- FOR HAUSEKEEPING SANITATION - REG		To (Admn)		
4398 /202 5	01/08 /2025	NIL 31/07/2025	EASTERN ZONAL BENCH KOLKATA	FORM GFR-33 CERTIFICATE OF RELINQUISHME NT OF CHARGE - REG		To (Admn)		
4399 /202 5	01/08 /2025	NIL 31/07/2025	RAKESH KU. VERMA	Application for leave - reg		To (Admn)		
4400 /202 5	01/08 /2025	NIL 01/07/2025	SHENAJ BANO STENO I	JOINING REPORT- REG		To (Admn)		
4401 /202 5	01/08 /2025	NIL 31/07/2025	DR,CESTAT MUMBAI	CURRENT STATUS OF CASE ROOPJYOT ENGG. P. LTD REGD - REG		To (CL)		
4402 /202 5	01/08 /2025	NIL 31/07/2025	P.K.SATIJA	LATEST LIST OF TELEPHONE NUMBER ADDRESSES ETC - REG	CT Sect ion			

4403 /202 5	01/08 /2025	F.NO. 09/09/APPEAL - TRANSFER/CESTAT/CHD-2023 DATED 28/07/2025	DR, CESTAT, CHANDIGARH	TO TRANSFER 2nd FOLDER OF APPEALNO. ST/53148/2015 TO PRINCIPAL BENCH AT NEW DELHI - REG		custom branch		
4404 /202 5	01/08 /2025	NIL 28/07/2025	DR,CESTAT,C HANDIGARH	TO TRANSFER 2nd FOLDER OF APPEALNO. E/56176/2013 TO PRINCIPAL BENCH AT NEW DELHI - REG		EXCISE BRANC H		
4405 /202 5	01/08 /2025	NIL	AR, SUPREME COURT OF INDIA , NEW DELHI	CIVIL APPEAL NO. 7700 OF 2025 PRINCIPAL COMMISSIONER OF CUSTOMS VS. M/S XOR TECHNOLOGIES LLP - REG		TO (CR)		
4406 /202 5	01/08 /2025	NIL	HYDERABAD	HBL Power systems limited fie,424 parparganj industrial area v/s commissioner of CGST & central excise commissioner central		TO (CR)		
4407 /202 5	01/08 /2025	NIL 25/07/2025	ADMINISTRAT IVE OFFICER (J)(CIVIL-V) FOR REGISTRAR GENERAL	ABBAS HUSEIN BANDALI VS. AR,CESTAT - REG		TO (CR)		
4408 /202 5	01/08 /2025	NIL 26/07/2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	CASE NO. CUSAA-48/2024 HINDALCO INDUSTRIES LTD VS. TECHNOVA IMAGING SYSTEM		TO (CR)		

				PRIVATE LIMITED & ORS-REG				
4409/2025	01/08/2025	NIL 29/07/2025	ADMINISTRATIVE OFFICER (J)(CIVIL-V) FOR REGISTRAR GENERAL	MCM CONSTRUCTION AND REAL ESTATE PRIVATE LTD VS. COMMISSIONER CENTRAL GOODS AND SERVICE TAX - REG		AR (ST)		
4410/2025	01/08/2025	NIL	K.ANPAZHAKAN MEMBER (T)	MONTHLY DISPOSAL STATEMENT OF APPEALS JULY 2025 - REG	PA			
4411/2025	01/08/2025	NIL 01/08/2025	ASHOK JINDAL MEMBER JUDICIAL	MONTHLY DISPOSAL STATEMENT OF APPEALS JULY 2025 - REG	PA			
4412/2025	01/08/2025	NIL	AR,CESTAT BANGALORE	E-HEARING STATEMENT BANGALORE BANCH JULY 2025 - REG	PA			
4413/2025	01/08/2025	NIL	TO, CR SECTION	central registry (E-hearing statement for the month of JULY 2025)	PA			
4414/2025	01/08/2025	NIL 01/08/2025	SANDEEP	Medical reimbursement claim form - reg		To (Admn)		
4415/2025	01/08/2025	NIL 01/08/2025	SANDEEP	Medical reimbursement claim form - reg		To (Admn)		
4416/2025	01/08/2025	01.08.2025	BUDH SAIN, MTS	Compensatory leave application		TO(Admn)		
4417	01/08	31.07.2025	MOHINDER	intimiation and		TO(		

/2025	/2025		SINGH, DR	necessary NOC for applying passport by shri B.Iyanar		Admn)		
4418/2025	01/08/2025	01.08.2025	SOMBIR	Medical Reimbursement claim form -reg		TO(Admn)		
4419/2025	01/08/2025	28.07.2025	C. RAVINDRANA TH REDDY	requisition for selection post examination		TO(Admn)		
4420/2025	01/08/2025	30.07.2025	MOHINDER SINGH, DR	change of seclared home town		TO(Admn)		
4421/2025	01/08/2025	31.07.2025	CHENNAI	covering letter		TO(Admn)		
4422/2025	01/08/2025	NIL 25/07/2025	BALASUBRAMANIS , AR	FORWADING OF DETAILS REQUIRED TO CREATE LOGIN ID FOR FIRST APPELLATE AUTHORITY & CPIO,CESTAT,BANGLORE- REG		CPIO		
4423/2025	01/08/2025	NIL 25/07/2025	AR, SUPREME COURT OF INDIA , NEW DELHI	M/S TARACHAND CHUDHARY ETC. ETC. VS. COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX JAIPURE - I - REG		TO (CR)		
4424/2025	01/08/2025	NIL 31/07/2025	MOHINDER SINGH(DR)	monthly expenditure statement for the month of JULY 2025-reg	Account Section			
4425/2025	01/08/2025	NIL 28/07/2025	SANTOSH KUMAR TIWARI DR/HOO CESTAT,	FORWADING OF MOBILE / INTERNET OF SH. T. VISWA PRAKASH	Account Section			

			HYDERABAD	DEPUTY REGISTRAR (RETIRED),CESTAT,HYDERABAD FOR REIMBURSEMENT - REG				
4426/2025	01/08/2025	NIL 01/08/2025	AJAY KUMAR LDC	Application for leave - reg		To (Admn)		
4427/2025	04/08/2025	NIL	AJAYAN T.V MEMBER (JUDICIAL)	monthly disposal statement of appeals july 2025 - reg	PA			
4428/2025	04/08/2025	NIL	DR,CESTAT,HYDERABAD	E- HEARING STATEMENT HYDERABAD BENCH JULY 2025 -REG	PA			
4429/2025	04/08/2025	NIL 01/08/2025	DR, CESTAT, CHANDIGARH	E-HEARING STATEMENT CHANDIGARH BENCH JULY 2025 - REG	PA			
4430/2025	04/08/2025	NIL 01/08/2025	KRIKA BISHT	REGARDING PERMISSION TO DELETE THE UPLOADED DAILY FROM THE WEBSITE - REG	PA			
4431/2025	04/08/2025	NIL 01/08/2025	DR, CESTAT CHENNAI	LEAVE LETTER OF SRI. M. AJIT KUMAR MEM(T) - REG		To (Admn)		
4432/2025	04/08/2025	NIL 01/08/2025	SANGEETA MALHOTRA	Application for leave - reg		To (Admn)		
4433/2025	04/08/2025	NIL 31/07/2025	MONIKA DEVI	OFFICE ORDER - REG		To (Admn)		
4434/2025	04/08/2025	NIL 01/08/2025	UMA SHANKAR VERMA, DR	RELIEVING ORDER - REG		To (Admn)		

4435 /202 5	04/08 /2025	NIL 04/08/2025	ROHIT YADAV , MTS	JOINING REPORT- REG		To (Admn)		
4436 /202 5	04/08 /2025	NIL 01/08/2025	ROHIT YADAV ,	REQUEST FOR RELIEVING LETTER - TRANSFER TO DELHI - REG		To (Admn)		
4437 /202 5	04/08 /2025	NIL 01/08/2025	DR, CESTAT, CHENNAI	LEAVE LETTER OF SRI SHESHAGIRI RAO - REG		To (Admn)		
4438 /202 5	04/08 /2025	NIL 01/08/2025	DR, CESTAT, CHENNAI	RELIEVING ORDER OF SRI . RAHJESH KUMAR , LDC - REG		To (Admn)		
4439 /202 5	04/08 /2025	NIL 04/08/2025	PINTOO, LDC	JOINING REPORT- REG		To (Admn)		
4440 /202 5	04/08 /2025	NIL 01/08/2025	ROHIT KUMAR SHUKLA(DR)	OFFICE ORDER - REG		To (Admn)		
4441 /202 5	04/08 /2025	NIL 04/08/2025	SOMBIR LDC	Medical reimbursement claim form - reg		To (Admn)		
4442 /202 5	04/08 /2025	NIL 30/07/2025	P.DINESHA	medical leave -reg		To (Admn)		
4443 /202 5	04/08 /2025	NIL 25/07/2025	M.M. PARTHIBAN	REQUEST FOR CL, RH & STATION LEAVE - REG		To (Admn)		
4444 /202 5	04/08 /2025	NIL 23/07/2025	DR. SUVENDU KUMAR PATI MEMBER (JUDICIAL)	REQUEST FOR GRANT OF THREE DAYS EL FROM 15 APRIL TO 17 APRIL 2025 IN LIEU OF CL GRANTED EARLIER ON MY REQUEST LETTER DATED		To (Admn)		

				15 APRIL 2025 - REG				
4445 /2025	04/08 /2025	NIL 25/07/2025	S.K. MOHANTY MEMBER JUDICIAL	JOINING REPORT- REG		To (Admn)		
4446 /2025	04/08 /2025	NIL 04/08/2025	ANAND KUMAR (ASSISTANT SECTION OFFICER)	REVISED APPLICATION FOR EX- POST FACTO APPROVAL OF PRIVATE FOREIGN VISIT OF MR. K. ANPAZHAKAN , MEMBER (T) , CESTAT, KOLKATA - REG		To (Admn)		
4447 /2025	04/08 /2025	NIL 02/08/2025	KRISHNA PRATAP SINGH	REFERENCE TO HEARING NOTICE IN APPLICATION NO. C/COD/51019/2025 COMMISSIONER OF CUSTOMS APPEALS VS. DHRUV GOLD - REG		custom branch		
4448 /2025	04/08 /2025	NIL 01/08/2025	VIKASH OBEROI	REQUEST FOR EXTENSION OF PERSONAL HEARING IN APPEAL NO. C/50119/2024 IN CASE OF M/S MARINA ENTERPRISES, RATLAM - REG		custom branch		
4449 /2025	04/08 /2025	NIL 01/08/2025	VIKASH OBEROI	REQUEST FOR EXTENSION OF PERSONAL HEARING IN APPEAL NO.		custom branch		

				C/55475 OF 2023 IN CASE OF M/S REGENT INDUSTRIES INDIA , 13 B SANVER ROAD INDORE - REG				
4450 /202 5	05/08 /2025	NIL DATED 4.8.2025	DEPUTY REGISTRAR HYDERABAD	forwarding of bench order dated 3.7.2025 in the matter of Ramachandra transmission projects-reg	PA to Regi strar			
4451 /202 5	05/08 /2025	NIL	ASHOK KUMAR, UDC	JOINING REPORT-REG		jjyoti		
4452 /202 5	05/08 /2025	NIL 04/08/2025	RAGINI, UDC	Application for Leave - Reg.		TO(Admn)		
4453 /202 5	05/08 /2025	NIL	HARSHITA PANDEY, AR, CESTAT, NEW DELHI	JOINING REPORT-REG		To (admin)		
4454 /202 5	05/08 /2025	NIL 04/05/2025	RAGINI, UDC	intimation of applying for the examination ssc cgl 2025 - reg		TO(Admn)		
4455 /202 5	05/08 /2025	NIL 22/07/2025	MANOJ KUMAR SINHA	issuance of no objection certificate for passport - reg		TO(Admn)		
4456 /202 5	05/08 /2025	NIL DATED 4.8.2025	BINU TAMTA M(J) CESTAT, NEW DELHI	note dated 8.7.2025 lisitng appeal 30309 of 2019 in commr of central tax k, ramachandra rao- reg	PA to Regi strar			
4457 /202 5	05/08 /2025	NIL 22/07/2025	MANAS KUMAR SINHA, DR, CESTAT, MUMBAI	issuance of no objection certificate for passport - reg		TO(Admn)		
4458	05/08	NIL DATED	ANAND	revised application		jjyoti		

/2025	/2025	4.08.2025	KUMAR, (ASSISTANT SECTION OFFICER, AD. IC, CESTAT,	for ex facto approval of foreign visit of K Anpazhakan, member T-reg				
4459/2025	05/08/2025	NIL 31/07/2025	MANAS KUMAR SINHA, DR, CESTAT, MUMBAI	issuance of no objection certificate for passport - reg		TO(Admn)		
4460/2025	05/08/2025	NIL DATED 31.07.2025	SUDHA RANI DDO AND UNDER SECRETARY	last pay certificate-reg		jjyoti		
4461/2025	05/08/2025	NIL 29/07/2025	SWAPNIL TIWARI, ASSISTANT REGISTRAR,	forwading of intimation of sh. vivekanand bharti mts - reg		TO(Admn)		
4462/2025	05/08/2025	NIL 4/08/2025	DR, CESTAT HYDERABAD	forwading of cl application of member (j) cestat hyderabad -reg		TO(Admn)		
4463/2025	05/08/2025	NIL DATED 1.08.2025	P. K. CHOUDHARY	Disposal statement for the month of july 2025-REG.	PA			
4464/2025	05/08/2025	NIL	PULLELA NAGESWARA RAO M(T) CESTAT BANGALORE	Disposal Statement of july 2025- reg.	PA			
4465/2025	05/08/2025	NIL	SS GARG	Disposal Statement of july 2025- reg.	PA			
4466/2025	05/08/2025	NIL 31.07.2025	SWAPNIL TIWARI, ASSISTANT REGISTRAR,	clarification sought for in the case of uploading reserved order pronounced - reg	PA			
4467/2025	05/08/2025	NIL DATED 1.08.2025	PARVEEN KATARIA PA TO HON. MEMBER(T)	disposal statement for july 2025-reg	PA			
4468	05/08	NIL	SWAPNIL	E-HEARING	PA			

/2025	/2025		TIWARI, ASSISTANT REGISTRAR,	STATEMENT FOR THE MONTH OF july 2024 REG.				
4469 /2025	05/08 /2025	NIL	KRIPA SHANKAR, DR, CESTAT, MUMBAI	E HEARING STATEMENT FOR THE MONTH OF February 2025-reg.	PA			
4470 /2025	05/08 /2025	NIL 04/08/2025	N.RAJA, SR. PS	forewading of monthly disposal statement in r/o honble member (j) dr. d.m. misra -reg	PA			
4471 /2025	05/08 /2025	NIL 04/08/2025	T.K. SARKAR, DY. REGISTRAR.	e-hearing statement for the monthe of july 2025 - reg	PA			
4472 /2025	05/08 /2025	NIL	RAJEEV TANDON M(T) CESTAT , KOLKATA	monthly disposal statement of appeals july 2025-reg.	PA			
4473 /2025	05/08 /2025	NIL 04/08/2025	R. BHAGYA DEVI	monthly disposal statement of appeals july 2025-reg.	PA			
4474 /2025	05/08 /2025	NIL DATED 30.07.2025	CHINMAYA SETH ADVOCATE	intimation for deposit of additional amount to pre deposit in the matter of suresh chand vs commissioner of customs-reg		CR section		
4475 /2025	05/08 /2025	NIL 28/07/2025	ASSISTANT REGISTRAR SUPREME COURT OF INDIA	m/s saahil organics unit no. 1 and 2 vs. commissioner of central excise ahmedabad - rag		CR section		
4476 /2025	05/08 /2025	NIL DATED 4.08.2025	LEGAL VADODARA I	certified copy final order no. 20752- 20754/2025 dated 27.05.2025 in the case of M/s ABB India Pvt Ltd Maneja Vadodara- reg		AR(Ban galore)		

4477 /202 5	05/08 /2025	F.NO. 09/09/ APPEAL - TRANSFER/CEST AT/CHD-2023 DATED 28/07/2025	DR,CESTAT, CHANDIGARH	to transfer 2 folder of appeal no. ST/52299/2015 to principal bench at new delhi-reg		ST		
4478 /202 5	05/08 /2025	NIL DATED 4.08.2025	NOREPLY.CBI C1@GOV.IN	Request for certified copy of CESTAT Final order No. 20752- 20754/2025 dated 27.05.2025 in E/20818/2018 in case M/s ABB India Pvt Ltd. Maneja Vadodara-reg		AR(Ban galore)		
4479 /202 5	06/08 /2025	NIL 01/08/2025	UMA SHANKAR VERMA, DR	CONSTITUTION OF BENCH FOR LISTING ROA/ROM APPLICATION LIST S.M.C. - REG - REG	PA			
4480 /202 5	06/08 /2025	NIL 04/08/2025	DR,CESTAT, AHMEDABAD	CONSTITUTION OF BENCH FOR HEARING OF ROM/ROA APPLICATION- REG	PA			
4481 /202 5	06/08 /2025	NIL 05/08/2025	DR,CESTAT,C HENNAI	JULY DISPOSAL OF SRI VASA SESHAGIRI RAO , M(T) - REG	PA			
4482 /202 5	06/08 /2025	NIL 05/08/2025	SHENAJ BANO STENO I	regarding permission to delete the uploaded ordersheets from the website - reg	PA			
4483 /202 5	06/08 /2025	F.NO.CESTAT/AH MBAD/INWARD DATED 04/08/2025	UMA SHANKAR VERMA, DR	E-HEARING STATEMENT - REG	PA			
4484 /202 5	06/08 /2025	NIL 08/08/2025	DR, CST APPEAL BRANCH	Supplementary Causelist - Reg.	PA			

4485 /2025	06/08 /2025	F.NO. 30/CESTAT/HYD/ REGISTRY/2016 DATED 05/08/2025	DR,CESTAT,H YDERABAD	REQUEST FOR NOMINATION OF HONBLE MEMBERS TO HEAR ROA APPLICATION - REG	PA			
4486 /2025	06/08 /2025	NIL 05/08/2025	SWAPNIL TIWARI AR	MONTHLY DISPOSAL REPORT - REG	PA			
4487 /2025	06/08 /2025	NIL 04/08/2025	ASHOK KUMAR	JOINING REPORT- REG		To (Admn)		
4488 /2025	06/08 /2025	NIL 04/08/2025	HEMAMBIKA R PRIYA MEMBER (T)	JOINING REPORT- REG		To (Admn)		
4489 /2025	06/08 /2025	NIL 05/08/2025	SACHIN CHAUDHARY	Application for leave - reg		To (Admn)		
4490 /2025	06/08 /2025	NIL 31/07/2025	UMA SHANKAR VERMA, DR	FORWARDING OF EL & joining report in r/o shri uma shankar verma , deputy registrar,cestat ahmedabad -reg		To (Admn)		
4491 /2025	06/08 /2025	NIL 01/08/2025	SHANKAR PRASAD MOHNTI, MTS	Application for leave - reg		To (Admn)		
4492 /2025	06/08 /2025	NIL 05/08/2025	HEERA LAL	JOINING REPORT- REG		To (Admn)		
4493 /2025	06/08 /2025	NIL 05/08/2025	SONU MTS	cl application - reg		To (Admn)		
4494 /2025	06/08 /2025	NIL 06/08/2025	KULDEEP SINGH, MTS	cl application - reg		To (Admn)		
4495 /2025	06/08 /2025	NIL 05/08/2025	KRISHAN KUMAR UDC	Medical reimbursement claim form - reg		To (Admn)		
4496	06/08	NIL 04/08/2025	DHARAM	minutes of the		To (		

/2025	/2025		SINGH MEENA	meeting held on 20.06.2025 in north block regarding dpc for promotion of udc to head cleark and promotion of ldc to udc - reg		Admn)		
4497/2025	06/08/2025	NIL 04/08/2025	HEERA LAL	05 days time reg memo dated 24/07/2025 to reply - reg		To (CL)		
4498/2025	06/08/2025	NIL 05/08/2025	PARMOD KUMAR SR.P.S.	regarding reimbursement of the payment made for the items purchased - reg	Account Section			
4499/2025	06/08/2025	NIL 05/08/2025	SPS TO HONBLE PRESIDENT	reimbursement - reg	Account Section			
4500/2025	06/08/2025	NIL 04/08/2025	DR,CST BRANCH	YEAR WISE LIST OF CENTRAL SALES TAX (DB) CASES FOR THE MONTH OF JULY - 2025-REG		TO (CR)		
4501/2025	06/08/2025	NIL 05/08/2025	CA DHARMESH GAUR	ASJOURNMENT IN THE MATTER OF SAROJ DEVI DAIRY NO. 50678/2025 SERVICE TAX NO AQRPD 0485FST001 - REG		TO (CR)		
4502/2025	06/08/2025	NIL 30/07/2025	AR, SUPREME COURT OF INDIA , NEW DELHI	COMMISSIONER OF CUSTOMS AIR CARGO COMPLEX VS. INTER GLOBE AVIATION LIMITED ETC. - REG		TO (CR)		
4503/2025	06/08/2025	NIL 01/08/2025	AR, SUPREME COURT OF	PRINCIPAL COMMISSIONER		TO (CR)		

5			INDIA , NEW DELHI	OF CUSTOMS NEW DELHI (ACC IMPORT) VS. M/S SECURE METERS LTD - REG				
4504/2025	07/08/2025	NIL 05/08/2025	KULDEEP CHAUDHRY , UNDER SECRETARY TO THE GOVERNMENT OF INDIA	purchase of laptops for eligible officers of cestat - reg		DR(COMP)		
4505/2025	07/08/2025	NIL 05/08/2025	JUNED KHAN	copy of order dt. 25.07.2025 passed in wp (c) 8041/2025 - reg		TO (CR)		
4506/2025	07/08/2025	NIL 06/08/2025	RUDR PRATAP SINGH	advance intimation of filling of first RTI appeal yesterday undr section 19(1) of the right to information act, 2005, due to absolute non- reply of my said RTI application - reg		CPIO		
4507/2025	07/08/2025	NIL 01/08/2025	RASHID ALI SAIFI , PA TO MEMBER (J)	forwarding of monthly disposal statement july , 2025 in r/o honble member (j) sh. s.s.garg - reg	PA			
4508/2025	07/08/2025	NIL 01/08/2025	PARVEEN KATARIA PA TO HONBLE MEMBER (T)	DISPOSAL STATEMENT OF JULY 2025 - REG	PA			
4509/2025	07/08/2025	NIL 06/08/2025	DR,CESTAT,A HMEDABAD	CONSTITUTION OF BENCH FOR LISTING ROA/ROM APPLICATION LIST - REG	PA			
4510/2025	07/08/2025	NIL 06/08/2025	DR,EXCISE AND ST	MONTHLY STATEMENT OF	PA			

5			BRANCH	THE MATTER LISTED FOR E-HEARING FOR THE MONTH OF JULY - REG				
4511/2025	07/08/2025	NIL 05/08/2025	DIKSHA SINGH STENO - I	regarding permission to delete the uploaded ordersheets from the website - reg	PA			
4512/2025	07/08/2025	FILE.NO.8/8/R.K.S./DR/ADMN/CHD-2022 DATED 01/08/2025	DY. REGISTRAR CESTAT CHANDIGARH	FORWARDING OF PERMISSION LETTER TO AVAIL ALL INDIA LTC AND LEAVE APPLICATION IN R/O SHRI ROHIT KUMAR SHUKLA , DR - REG		To (Admn)		
4513/2025	07/08/2025	NIL 06/08/2025	SWAPNIL TIWARI AR	APPROVAL OF ITINERARY FOR OFFICIAL TOUR TO CESTAT , KOLKATA OF HONBLE MEMBER (T) SANJIV SHRIVATAVA - REG	Account Section			
4514/2025	07/08/2025	NIL 06/08/2025	PUSHKAR SINGH	cl application - reg		To (Admn)		
4515/2025	07/08/2025	NIL 06/08/2025	DHRUV KHURANA	EL APPLICATION - REG		To (Admn)		
4516/2025	07/08/2025	NIL 06/08/2025	NISHA	cl application - reg		To (Admn)		
4517/2025	07/08/2025	NIL 06/08/2025	AJAY KUMAR LDC	EL APPLICATION - REG		To (Admn)		
4518	07/08	NIL 05/08/2025	ESTABLISHME	OFFER OF		To (		

/2025	/2025		NT	APPOINTMENT TO THE POST OF ASSISTANT (LEVEL-6) IN THE NCLAT ON THE BASIS OF CGLE, 2024 CONDUCTED BY SSC -REG		Admn)		
4519/2025	07/08/2025	NIL 06/08/2025	NAVEEN KUMAR	reimbursement - reg	Account Section			
4520/2025	07/08/2025	NIL 06/08/2025	SWAPNIL TIWARI AR	FORWARDING OF APPLICATION FOR ADVANCE OF T.A. ON TOUR OF HONBLE MEMBER (T) SHRI SANJIV SRIVASTAVA - REG	Account Section			
4521/2025	07/08/2025	NIL 06/08/2025	DOROTHY JOSEPH, PA TO REGISTRAR	reimbursement - reg	Account Section			
4522/2025	07/08/2025	NIL 22/07/2025	ASSISTANT COMMISSIONER (REVIEW)	REQUEST TO PROVIDE CERTIFIED COPY OF HONBLE CESTAT FINAL ORDER NO. 51028/2025 DATED 16.07.2025 - REG		S.M.BRANCH		
4523/2025	07/08/2025	NIL 25/07/2025	ASSISTANT COMMISSIONER,(REVIEW)	REQUEST TO PROVIDE CERTIFIED COPY OF CESTAT,S FINAL ORDER NO. 50948/2025 DATED 02.07.2025 - REG		custom branch		
4524	07/08	NIL 22/07/2025	ASSISTANT	REQUEST TO		custom		

/2025	/2025		COMMISSIONER,(REVIEW)	PROVIDE CERTIFIED COPY OF HONBLE CESTAT FINAL ORDER NO. 51046/2025 DATED 15.07.2025 - REG		branch		
4525/2025	07/08/2025	NIL 06/08/2025	ASSISTANT/DEPUTY REGISTRAR SM BRANCH	E- HEARING STATEMENT JULY 2025 -REG	PA			
4526/2025	07/08/2025	NIL 05/08/2025	PAO-REVENUE	FINAL PAYMENT AUTHORITY LETTER IN RESPECT OF VINEETHA M PILLAI - REG		To (Admn)		
4527/2025	07/08/2025	NIL 30/07/2025	ASSTT.ACCOUNTS OFFICER,	RETURN OF SERVICE BOOK R/O SH. GOPAL HEDGE AND S.B. KADU - REG		To (Admn)		
4528/2025	07/08/2025	NIL DATED 07.08.2025	CJ MATHEW M(T)	Permission for pronouncement - reg.	PA to Registrar			
4529/2025	07/08/2025	NIL 04/08/2025	R.BHAGYA DEVI	MONTHLY DISPOSAL STATEMENT OF JULY 2025 - REG	PA			
4530/2025	07/08/2025	NIL 01/08/2025	GAURAV SHUKLA	FURNISHING DETAILS OF THE EMPLOYEES - REG		To (Admn)		
4531/2025	07/08/2025	NIL 06/08/2025	JASBIR SINGH, COURT MASTER	JOINING REPORT- REG		To (Admn)		
4532/2025	07/08/2025	NIL 01/08/2025	GAURAV SHUKLA	FURNISHING DETAILS OF THE EMPLOYEES - REG		To (Admn)		
4533	07/08	NIL 01/08/2025	T.V.UNNIKRIS	EL OF HONBLE		To (		

/2025	/2025		HNAN, SPSTO MEMBER (T)	MEMBER (T), SHRI ANIL G. SHAKKARWAR - REG		Admn)		
4534 /2025	07/08 /2025	NIL	ASHOK JINDAL MEMBER JUDICIAL	EL APPLICATION - REG		To (Admn)		
4535 /2025	07/08 /2025	NIL	P.K. NEELA REDDY	SETTLEMENT OF CGEIS - REG		To (Admn)		
4536 /2025	07/08 /2025	NIL 04/08/2025	VIVEK KUMAR JAIN	REQUEST TO BRING THE MATTER OF MADHYA PRADESH AUDYOGIK KENDRA VIKAS NIGAM (JABALPUR) LIMITED (ST/51919/2016 WITH ST CROSS NO. 51335/2016) OUT OF SINE DIE - REG		custom branch		
4537 /2025	07/08 /2025	NIL 06/08/2025	DEPUTY COMMISIONE R	REQUEST TO PROVIDE CERTIFIED COPY OF CESTAT FINAL ORDER NO. 50356/2025 DATED 03.03.2025 - REG		custom branch		
4538 /2025	07/08 /2025	NIL 06/08/2025	ARHUM SAYEED	HIGH COURT ORDER IN RELATION TO ANUJ SHARMA VS. COMMISSIONER OF CUSTOMS - REG		TO (CR)		
4539 /2025	07/08 /2025	NIL 07/08/2025	CJ MATHEW, MEMBER (T)	Permission for pronouncement of	PA			

5				order - Reg.				
4540 /202 5	08/08 /2025	NIL 04/08/2025	INDIRA SHIROORKAR, PA	monthly disposal statement for the month of july 2025 - reg	PA			
4541 /202 5	08/08 /2025	NIL 04/08/2025	N.RAJA SR. PS	fwd of monthly statement of july 2025 - reg	PA			
4542 /202 5	08/08 /2025	NIL 04/08/2025	INDIRA SHIROORKAR, PA	monthly disposal statement of the month july 2025 - reg	PA			
4543 /202 5	08/08 /2025	NIL 05/08/2025	P.A AUGUSTIAN MEMBER (JUDICIAL)	monthly disposal statement of the month july 2025 - reg	PA			
4544 /202 5	08/08 /2025	NIL	DY/ASST. REGISTRAR (APPEAL BENCH)	cause list - reg	PA			
4545 /202 5	08/08 /2025	NIL 25/07/2025	DEPUTY/ASST T.REGISTRAR(APPEAL BRANCH)	Larger bench notice - reg	PA			
4546 /202 5	08/08 /2025	NIL 11/08/2025	DY. REGISTRAR/ TECHNICAL OFFICER	cause list - reg	PA			
4547 /202 5	08/08 /2025	NIL 07/08/2025	US SSC	fwd of e-dossier to user department in respect of steno grade c& d examination -2024- reg		To (Admn)		
4548 /202 5	08/08 /2025	NIL 07/08/2025	SWAPNIL TIWARI AR	leave application of honble member (j) - reg		To (Admn)		
4549 /202 5	08/08 /2025	NIL 07/08/2025	M.M. PARTHIBAN	request for earned leave to visit son and relatives at USA - reg		To (Admn)		
4550	08/08	NIL 31/07/2025	KEDAR	application invited		To (		

/2025	/2025		PRASAD PRAJAPAT	for filling up the post of assistant registrar in cestat, new delhi - reg		Admn)		
4551/2025	08/08/2025	NIL 07/08/2025	MANOJ KUMAR (LDC)	submitted option form A2 FOR NPS TO UPS - REG		To (Admn)		
4552/2025	08/08/2025	NIL 06/08/2025	HEMANT KUMAR , STENO GR.-I	CANCELLATION FOR CL- REG		To (Admn)		
4553/2025	08/08/2025	NIL 06/08/2025	HEMANT KUMAR , STENO GR.-I	Application for leave - reg		To (Admn)		
4554/2025	08/08/2025	NIL 07/08/2025	RAKESH KUMAR MTS	cl application - reg		To (Admn)		
4555/2025	08/08/2025	NIL 07/08/2025	DOROTHY JOSEPH, PA TO REGISTRAR	cl application - reg		To (Admn)		
4556/2025	08/08/2025	NIL 07/08/2025	RAM KUMAR	cl application - reg		To (Admn)		
4557/2025	08/08/2025	NIL 07/08/2025	VIKASH,	cl application - reg		To (Admn)		
4558/2025	08/08/2025	NIL 07/08/2025	ESTABLISHMENT	FILLING UP 05 POSTS OF ACCOUNTS OFFICER AND 6 POSTS OF ACCOUNTANT IN STAFF SELECTION COMMISSION ON DEPUTATION - REG		To (Admn)		
4559/2025	08/08/2025	NIL 07/08/2025	NAVEEN KUMAR	reimbursement - reg	Account Section			
4560/2025	08/08/2025	NIL 07/08/2025	RAMANAN PR	C/ROM NO. 50927/2025 IN APPEAL NO.		custom branch		

				C/52255/2019 - REG				
4561/2025	08/08/2025	NIL 02/08/2025	Z.U.ALVI	M/S BHARAT HEAVY ELECTRICALS LTD BHOPAL V/S PR.COMMISIONER CGST-CE, BHOPAL - REG		EXCISE BRANCH		
4562/2025	11/08/2025	NIL DATED 08.08.2025	CJ MATHEW M(T)	Permission for pronouncement - reg.	PA to Registrar			
4563/2025	12/08/2025	NIL 01/08/2025	UMA SHANKAR VERMA, DR	statement pendency institution and disposal of appeals and stay application - reg		TO (CR)		
4564/2025	12/08/2025	NIL 11/08/2025	PULLELA NAGESHWAR A RAO	grant of permission to pronounce reserved order-reg	PA			
4565/2025	12/08/2025	NIL 01/08/2025	LAVLESH KUMAR SINGH , P.A TO HONBLE MEMBER (J) CESTAT, ALLAHABAD	FORWADING OF MONTHLY DISPOSAL STATEMENT - REG	PA			
4566/2025	12/08/2025	NIL 04/08/2025	UMA SHANKAR VERMA, DR	for registration of the degree of bachelore of laws in the service book and service related document - reg		To (Admn)		
4567/2025	12/08/2025	F.NO. 10/2/2022-23/TDSAT/ADMN. /2493 DATED 08/08/2025	HEMANT KUMAR , ACCOUNTANT	FWD. LPC ALONG WITH SERVICE BOOK IN RESPECT OF SH RAJENDER PRASAD , EX ACCOUNTS OFFICER - REG		To (Admn)		
4568	12/08	NIL 08/08/2025	INDIRA	cl application - reg		To (		

4568 /2025 5	12/08/2025		SHIROORKAR, PA			Admn)		
4569 /2025 5	12/08/2025	NIL 08/08/2025	SHANKAR PRASAD MOHNTI, MTS	changing in date of chowkidaars duty - reg		To (Admn)		
4570 /2025 5	12/08/2025	NIL 01/08/2025	UMA SHANKAR VERMA, DR	RELIEVING ORDER - REG		To (Admn)		
4571 /2025 5	12/08/2025	NIL 06/08/2025	HEMANT KUMAR	LAST PAY CERTIFICATE - REG		To (Admn)		
4572 /2025 5	12/08/2025	NIL 08/08/2025	J.K. GOLAY SPS	reimbursement - reg	Account Section			
4573 /2025 5	12/08/2025	NIL 06/08/2025	HEMANT KUMAR	LAST PAY CERTIFICATE - REG	Account Section			
4574 /2025 5	12/08/2025	NIL 01/08/2025	AR, SUPREME COURT OF INDIA , NEW DELHI	CIVIL APPEAL NO. 9844 OF 2025 PRINCIPAL COMMISSIONER VS HAVELLS INDIA LTD. - REG		TO (CR)		
4575 /2025 5	12/08/2025	NIL 10/08/2025	RAMANAN PR	APPEALS NO. C/ 50411/2019,C/5235 2/2019 AND C/52552/2019 - REG		custom branch		
4576 /2025 5	12/08/2025	NIL 05/08/2025	DHARMENDR A YADAV	APPLICATION FOR RECTIFICATION UNDER SECTION 74 OF THE FINANCE ACT, 1994 RECTIFICATION OF MISTAKE APPARENT ON RECORD IN FINAL ORDER DATED 03.10.2024		TO (CR)		

				PASSED IN ST - REG				
4577/2025	12/08/2025	NIL 05/08/2025	KULDEEP CHAUDHRY , UNDER SECRETARY TO THE GOVERNMENT OF INDIA	purchase of laptops for eligible officers of cestat - reg		DR(COMP)		
4578/2025	12/08/2025	11.08.2025	PANKAJ KUMAR MALLICK	Application for Leave - Reg.		TO(Admn)		
4579/2025	12/08/2025	11.08.2025	MANOJ KUMAR SHARMA	Application for Leave - Reg.		TO(Admn)		
4580/2025	12/08/2025	11.08.2025	P. DINESHA	Casual leave-reg.		TO(Admn)		
4581/2025	12/08/2025	CESTAT/AHD/03/2020 DATED 05/08/2025	UMA SHANKAR VERMA, DR	FORWARDING OF TRANSFER REQUEST APPLICATION OF SHRI NAVED SINGH LDC, CESTAT, AHMEDABAD - REG		To (Admn)		
4582/2025	12/08/2025	NIL	M.M. PARTHIBAN	earned leave to visit son and relatives at USA		TO(Admn)		
4583/2025	12/08/2025	11.08.2025	ASHOK KUMAR UDC	Application for Leave - Reg.		TO(Admn)		
4584/2025	12/08/2025	11.08.2025	SANGEETA MALHOTRA	Casual leave-reg.		TO(Admn)		
4585/2025	12/08/2025	8.08.2025	HEERA LAL.	Casual leave-reg.		TO(Admn)		
4586/2025	12/08/2025	11.08.2025	SURAJ SINGH	Application for Leave - Reg.		TO(Admn)		

4587 /202 5	12/08 /2025	NIL	SOMBIR	Application for Leave - Reg.		TO(Admn)		
4588 /202 5	12/08 /2025	NIL	SOMBIR	Application for Leave - Reg.		TO(Admn)		
4589 /202 5	12/08 /2025	NIL 01/08/2025	MANAS KUMAR SINHA	REQUEST FOR RECONSIDERATI ON OF TRANSFER ORDER DATED 01.08.2025 ON COMPASSIONAT E AND FUNCTIONAL GROUNDS -REG		To (Admn)		
4590 /202 5	12/08 /2025	11.08.2025	CHACKO	Application for Leave - Reg.		TO(Admn)		
4591 /202 5	12/08 /2025	11.08.2025	RAJU KUMAR, MTS	Joining report-reg.		TO(Admn)		
4592 /202 5	12/08 /2025	NIL 11/08/2025	J.K. GOLAY SPS	APPLICATION FOR THE POST OF AR IN CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL - REG		To (Admn)		
4593 /202 5	12/08 /2025	07.08.2025	SWAPNIL TIWARI, ASSISTANT REGISTRAR,	Leave application - reg.		TO(Admn)		
4594 /202 5	12/08 /2025	NIL 05/08/2025	MANAS KUMAR SINHA	Application for leave - reg		To (Admn)		
4595 /202 5	12/08 /2025	07.08.2025	SWAPNIL TIWARI, ASSISTANT REGISTRAR,	Forwarding of intimation Sh. shekhar singh court master		TO(Admn)		
4596 /202	12/08 /2025	NIL 06/08/2025	MANAS KUMAR	REQUEST FOR TRANSFER TO		To (Admn)		

5			SINHA	CESTAT NEW DELHI - REG				
4597/2025	12/08/2025	31.07.2025	MANAS KUMAR SINHA, DR, CESTAT, MUMBAI	proper fixation of pay in the post of SPS in cestat		TO(Admn)		
4598/2025	12/08/2025	06.08.2025	MANAS KUMAR SINHA, DR, CESTAT, MUMBAI	no objection certificate for passport		TO(Admn)		
4599/2025	12/08/2025	NIL 24/07/2025	T.K. SARKAR (DR)	CREATION OF LOGIN ID FOR FIRST APPELLATE AUTHORITY - REG		CPIO		
4600/2025	12/08/2025	06.08.2025	MANAS KUMAR SINHA, DR, CESTAT, MUMBAI	intimation of regarding completion of LLB		TO(Admn)		
4601/2025	12/08/2025	06.08.2025	CHANDIGARH	Joining report-reg.		TO(Admn)		
4602/2025	12/08/2025	06.08.2025	SWAPNIL TIWARI, ASSISTANT REGISTRAR,	application for advance of T.A on tour of sanjiv srivastava	Account Section			
4603/2025	12/08/2025	04/08/2025	VIVEK KUMAR JAIN	matter of madhya pardesh audyogik kendra vikar nigan		ST BRANCH		
4604/2025	12/08/2025	NIL	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL SD	siddhi vinayak importers V/s commissioner of customs		TO (CR)		
4605/2025	12/08/2025	12.08.2025	SAAJAN SAINI	ST/COD/50023/2025 in appeal dairy No.55975/2024		TO (CR)		
4606	12/08	NIL 06/08/2025	SWAPNIL	OFFICIAL TOUR	PA			

4605 /2025	12/08 /2025		TIWARI , ASSISTANT REGISTRAR	SANJIV SRIVASTAVA				
4607 /2025	12/08 /2025	11.8.2025	S.K MOHANTY	pronauncment -reg	PA			
4608 /2025	12/08 /2025	05.08.2025	SWAPNIL TIWARI AR	monthly disposal statement of appeals	PA			
4609 /2025	12/08 /2025	11.8.2025	TEJO SHRI	Deletion of Uploaded Order - Reg.	PA			
4610 /2025	12/08 /2025	F.NO. CESTAT/MUM/AD MN/IP/2005 DATED 07/08/2025	MANAS KUMAR SINHA	SUBMISSION OF IPR FOR THE YEAR 2024 - REG		To (CL)		
4611 /2025	12/08 /2025	NIL 07/08/2025	SANJEEV KUMAR	SUBMISSION OF QUARTERLY PERFORMANCE REPORT (QPR) 2025 FOR UPLOADING ON QPR PORTAL OF CVC - REG		To (CL)		
4612 /2025	12/08 /2025	FILE NO. 09/08/PERS./SUNI L- LDC/CESTAT/CH D-2023 DATED 06/08/2025	DY. REGISTRAR CESTAT CHANDIGARH	FWD OF PRIOR INTIMATION FOR PURCHASE OF SECOND HAND MOTOR CAR IN R/O SH. SUNIL KUMAR, LDC - REG		To (CL)		
4613 /2025	12/08 /2025	F.NO. 9(II)/CEGAT/CAL/ 98-PART-II DATED 06/08/2025	T.K. SARKAR (DR)	FORWADING OF APARS OF STENOGRAPHER FOR THE YEAR OF 2024 , SRI S.DAS DAS , SRI R.K. PASWAN - REG		To (CL)		
4614 /2025	12/08 /2025	NIL	TUSHAR KUMAR , STENO - II	APAR FOR THE YEAR 2024-REG		To (CL)		

4615 /202 5	12/08 /2025	NIL	POOJA KUMARI , STENO - I , KOLKATA	APAR FOR THE YEAR 2024-REG		To (CL)		
4616 /202 5	12/08 /2025	NIL	RITUPARNA GUPTA , STENO- I,KOLKATA	APAR FOR THE YEAR 2024-REG		To (CL)		
4617 /202 5	12/08 /2025	NIL	SHOMEJIT MUKHERJEE,S PS,KOLKATA	APAR FOR THE YEAR 2024-REG		To (CL)		
4618 /202 5	12/08 /2025	NIL	MONGOLESW AR MONDAL , SPS, KOLKATA	APAR FOR THE YEAR 2024-REG		To (CL)		
4619 /202 5	12/08 /2025	NIL 04/08/2025	T.K. SARKAR (DR)	APAR FOR THE YEAR 2024-REG		To (CL)		
4620 /202 5	12/08 /2025	F.NO. 9(II)/CEGAT/CAL/ 98-PART-II DATED 20/06/2025	ASHOK JINDAL MEMBER JUDICIAL	FORWADING OF APARS - REG		To (CL)		
4621 /202 5	12/08 /2025	NIL	VINAY KUMAR SINGH , COURT MASTER , KOLKATA	APAR FOR THE YEAR 2024-REG		To (CL)		
4622 /202 5	12/08 /2025	NIL	ARINDAM SAHA , HEAD CLERK , KOLKATA	APAR FOR THE YEAR 2024-REG		To (CL)		
4623 /202 5	12/08 /2025	NIL	PANKAJ ADHIKARY , HEAD CLERK , KOLKATA	APAR FOR THE YEAR 2024-REG		To (CL)		
4624 /202 5	12/08 /2025	NIL	SHASHI KUMAR SONI , HC,KOLKATA	APAR FOR THE YEAR 2024-REG		To (CL)		
4625 /202 5	12/08 /2025	NIL	VIKASH KUMAR MISHRA, UDC , KOLKATA	APAR FOR THE YEAR 2024-REG		To (CL)		

4626 /202 5	12/08 /2025	NIL	RAJIV RANJAN, LDC,KOLKAT A	APAR FOR THE YEAR 2024-REG		To (CL)		
4627 /202 5	12/08 /2025	NIL	PRABHASH CHANDRA , LDC, KOLKATA	APAR FOR THE YEAR 2024-REG		To (CL)		
4628 /202 5	12/08 /2025	NIL	TARUN KUMAR DAS , LDC,KOLKAT A	APAR FOR THE YEAR 2024-REG		To (CL)		
4629 /202 5	12/08 /2025	NIL	SHAMBHU KUMAR, LDC, KOLKATA	APAR FOR THE YEAR 2024-REG		To (CL)		
4630 /202 5	12/08 /2025	NIL	SUJAY SARKAR , MTS, KOLKATA	APAR FOR THE YEAR 2024-REG		To (CL)		
4631 /202 5	12/08 /2025	NIL	RAJ KISHORE DAS , MTS, KOLKATA	APAR FOR THE YEAR 2024-REG		To (CL)		
4632 /202 5	12/08 /2025	NIL	BIDHANCHAN DER ROY , MTS,KOLKAT A	APAR FOR THE YEAR 2024-REG		To (CL)		
4633 /202 5	12/08 /2025	NIL	RAMAKANI PASI , MTS, KOLKATA	APAR FOR THE YEAR 2024-REG		To (CL)		
4634 /202 5	12/08 /2025	NIL	SUNIL KUMAR DAS	APAR FOR THE YEAR 2024-REG		To (CL)		
4635 /202 5	12/08 /2025	NIL	VIPUL KANICK , MTS , KOLKATA	APAR FOR THE YEAR 2024-REG		To (CL)		
4636 /202 5	12/08 /2025	NIL	DIDIPANWITA PRAMANICK , MTS , KOLKATA	APAR FOR THE YEAR 2024-REG		To (CL)		
4637 /202 5	12/08 /2025	NIL	RANAJIT CHOWDHURY , MTS ,	APAR FOR THE YEAR 2024-REG		To (CL)		

			KOLKATA					
4638 /202 5	12/08 /2025	NIL	GANESH PRASAD HELLA, MTS , KOLKATA	APAR FOR THE YEAR 2024-REG		To (CL)		
4639 /202 5	12/08 /2025	NIL	HARIPADA PAUL, MTS, KOLKATA	APAR FOR THE YEAR 2024-REG		To (CL)		
4640 /202 5	12/08 /2025	NIL	BIMAL KUMAR MAHAPATRA , MTS , KOLKATA	APAR FOR THE YEAR 2024-REG		To (CL)		
4641 /202 5	12/08 /2025	NIL	KIRAN CHANDRA HEMBRAM , MTS , KOLKATA	APAR FOR THE YEAR 2024-REG		To (CL)		
4642 /202 5	13/08 /2025	12.08.2025	KOLKATA	revised application for ex post facto approval for foreign visit to scotland and uk		TO(Admn)		
4643 /202 5	13/08 /2025	12.08.2025	JITENDRA SEHRA	review of government employee for strengthening of administration under the provisiions of fundamental rule		CL SECTIO N		
4644 /202 5	13/08 /2025	05.05.2025	SWAPNIL TIWARI, ASSISTANT REGISTRAR,	shimac organics	PA			
4645 /202 5	13/08 /2025	NIL 13/08/2025	DHEERAJ LAL , AR	request for cancellation of transfer order dated 31/07/2025-reg		To (Admn)		
4646 /202 5	14/08 /2025	NIL 23/07/2025	RAJU KUMAR ,MTS	application for acceptance of general pool residential		To (Admn)		

				accommodation - reg				
4647/2025	14/08/2025	NIL 14/08/2025	JYOTI (LDC)	application for acceptance of general pool residential accommodation - reg		To (Admn)		
4648/2025	14/08/2025	NIL 13/08/2025	SANJAY GOYAL	dy.no. 2771/2023 in OA NO.060/00406/2010 IN THE CASE TITLED S.K. VERMA VS. UNION OF INDIA AND OTHERS - REG		To (CL)		
4649/2025	14/08/2025	NIL 14/08/2025	DY. REGISTRAR/ TECHNICAL OFFICER	cause list - reg	PA			
4650/2025	14/08/2025	NIL 11/08/2025	PULLELA NAGESHWAR A RAO	grant of permission to pronounce reserved order-reg	PA			
4651/2025	14/08/2025	NIL 22/08/2025	DY. REGISTRAR/ TECHNICAL OFFICER	cause list - reg	PA			
4652/2025	14/08/2025	NIL 14/08/2025	DY. REGISTRAR/ TECHNICAL OFFICER	cause list - reg	PA			
4653/2025	14/08/2025	NIL 13/08/2025	DY. REGISTRAR/ TECHNICAL OFFICER	cause list - reg	PA			
4654/2025	14/08/2025	NIL 14/08/2025	DY. REGISTRAR/ TECHNICAL OFFICER	cause list - reg	PA			
4655/2025	14/08/2025	NIL 13/08/2025	R.BHAGYA DEVI	EXTENSION OF PERIOD TO PRONOUNCE	PA			

				RESERVED ORDERS - REG				
4656 /202 5	14/08 /2025	NIL 13/08/2025	SATPAL SINGH	Medical reimbursement claim form - reg		To (Admn)		
4657 /202 5	14/08 /2025	NIL 12/08/2025	CHANDER KANTA SPS	Medical reimbursement claim form - reg		To (Admn)		
4658 /202 5	14/08 /2025	NIL 13/08/2025	AMIT , UDC	REQUEST FOR A COPY OF MY SERVICE BOOK - REG		To (Admn)		
4659 /202 5	14/08 /2025	NIL 13/08/2025	DR. SUVENDU KUMAR PATI MEMBER (JUDICIAL)	REQUEST FOR PERMISSION TO LEAVE THE HEAD QUATERS DURING PUBLIC HOLIDAYS - REG		To (Admn)		
4660 /202 5	14/08 /2025	NIL 13/08/2025	VIKRAM SINGH	Application for leave (EL) 8 DAYS - reg		To (Admn)		
4661 /202 5	14/08 /2025	NIL 08/08/2025	INDIRA SHIROORKAR, PA	cl application for shri pullela nageswara rao - reg		To (Admn)		
4662 /202 5	14/08 /2025	NIL 12/08/2025	SHENAJ BANO STENO I	cl application and station leave permission - reg		To (Admn)		
4663 /202 5	14/08 /2025	NIL 11/08/2025	M LATHA , DD	inclusion of provision for testing data entry / typing skills during probation period - reg		To (Admn)		
4664 /202 5	14/08 /2025	NIL 12/08/2025	SANJAI CARE.TAKER	EL APPLICATION FOR 3 DAYS - REG		To (Admn)		
4665 /202 5	14/08 /2025	NIL 13/08/2025	ATIN SHARMA , MTS	cl application - reg		To (Admn)		
4666 /202 5	14/08 /2025	NIL 13/08/2025	ASHOK KUMAR	JOINING REPORT- REG		To (Admn)		

4667 /202 5	14/08 /2025	NIL 05/08/2025	RAHUL RAY	FWD OF SERVICE BOOK IN R/O SHRI DHRUV KHURANA , ASO -REG		To (Admn)		
4668 /202 5	14/08 /2025	NIL 12/08/2025	DR. AJAYA KRISHNA VISHVESHA	JOINING REPORT- REG		To (Admn)		
4669 /202 5	14/08 /2025	NIL 11/08/2025	P.DINESHA	cl application - reg		To (Admn)		
4670 /202 5	14/08 /2025	NIL 11/08/2025	MANOJ KUMAR (LDC)	Medical reimbursement claim form - reg		To (Admn)		
4671 /202 5	14/08 /2025	NIL 11/08/2025	RAGINI UDC	JOINING REPORT- REG		To (Admn)		
4672 /202 5	14/08 /2025	NIL 12/08/2025	JAGDISH CHAND MTS	compenstory leave application - reg		To (Admn)		
4673 /202 5	14/08 /2025	NIL 12/08/2025	DR,CESTAT,H YDERABAD	EL OF SH. P.ANJANI KUMAR, HONBLE MEMBER (T) - REG		To (Admn)		
4674 /202 5	14/08 /2025	NIL 13/08/2025	SPS TO HONBLE PRESIDENT	reimbursement - reg	Acc ount Sect ion			
4675 /202 5	14/08 /2025	NIL 13/08/2025	SANAJY GOYAL	MA 02942/2024 TITLED AS S.K. VERMA PROCEEDING DATED 12.08.2025 -- REG		To (CL)		
4676 /202 5	14/08 /2025	NIL 13/08/2025	SANJAY GOYAL	DY. NO. 2771/2023 IN OA NO. 060/00406/2010 IN THE CASE TITLED S.K. VERMA VS. UNION OF INDIA		To (CL)		

				AND OTHERS - REG				
4677/2025	14/08/2025	NIL 15/07/2025	AJOY BHATTACHARJEE	RTI - REG		To (CL)		
4678/2025	14/08/2025	NIL 04/08/2025	TARAK KUMAR SARKAR , DR	DISPOSAL AND PENDENCY FOR THE MONTH OF JULY 2025 - REG		TO (CR)		
4679/2025	14/08/2025	NIL	SWAPNIL TIWARI AR	MONTHLY STATEMENT FOR THE MONTH JULY -2025-REG		TO (CR)		
4680/2025	14/08/2025	NIL 14/08/2025	REQUEST FOR LINK - (/50318/2017 - JD ISPAT PVT LTD & E/50040/2017-SHIV KUMAR GOEL VS. COMMISSIONER OF CENTRAL EXCISE & SERVICE TAX - REG			EXCISE BRANCH		
4681/2025	14/08/2025	NIL 12/08/2025	SAAJAN SAINI	ITEM NO. 22 COURT NO. 4, CASE NO. ST/50783/2021 ST/MISC/50508/2025 - REG		custom branch		
4682/2025	14/08/2025	NIL 02/09/2024	SANTOSH KUMAR TIWARI DR/HOOCESTAT, HYDERABAD	REQUEST TO PROVIDE LAPTOP TO HONBLE MEMBER (J) SH. ASNGAD PRASAD,CESTAT , HYDERABAD - REG		DR(COMP)		
4683/2025	14/08/2025	NIL 12/08/2025	GOVIND PATO M(T-HRP)	EXTENT SUBSCRIPTION		AR(LIBRARY)		

5				OF EXCUS ONLINE AND MANUPATRA ONLINE FOR OFFICIAL USE - REG				
4684 /202 5	18/08 /2025	NIL 14/08/2025	CJ MATHEW, MEMBER (T)	Permission for pronouncement of order - Reg.	PA			
4685 /202 5	18/08 /2025	NIL 18/08/2025	RAJEEV KUMAR	diary no. 1931510771062202 5 was scrutinized and faund defective -reg		DR(KO LKATA)		
4686 /202 5	18/08 /2025	F.NO. C- 20(1)/COMPLIAN CE REPORT TO HQ / CESTAT/CHE/202 3 DATED 04/08/2025	DR,CESTAT CHENNAI	COMPLIANCE REPORT FOR THE MONTH OF JULY 2025 -REG	PA			
4687 /202 5	18/08 /2025	NIL 18/08/2025	DY. REGISTRAR/ TECHNICAL OFFICER	cause list - reg	PA			
4688 /202 5	18/08 /2025	NIL 14/08/2025	ARCHANA STENO - I	regarding permission to delete the uploaded order from the website - reg	PA			
4689 /202 5	18/08 /2025	NIL 18/08/2025	MANOJ KUMAR SHARMA	JOINING REPORT- REG		To (Admn)		
4690 /202 5	18/08 /2025	NIL 14/08/2025	RAKSHIT DAHIYA, LDC	application for cl and rh - reg		To (Admn)		
4691 /202 5	18/08 /2025	NIL 14/08/2025	DEVENDER (UDC)	application for cl and rh - reg		To (Admn)		
4692 /202 5	18/08 /2025	NIL 14/08/2025	KRISHAN KUMAR	cl application - reg		To (Admn)		
4693	18/08	NIL 13/08/2025	SANJAI CT	cl leave application		To (		

/2025	/2025			- reg		Admn)		
4694/2025	18/08/2025	NIL 18/08/2025	AJAY KUMAR LDC	03 days EL - REG		To (Admn)		
4695/2025	18/08/2025	NIL 11/08/2025	M LATHA , DD	Inclusion of provision for testing data entry/ typing skills during probation period - reg		To (Admn)		
4696/2025	18/08/2025	NIL 14/08/2025	MALKIAT SINGH	Medical reimbursement claim form - reg		To (Admn)		
4697/2025	18/08/2025	NIL 14/08/2025	JYOTI (LDC)	APPLICATION FORM FOR GRANT OF LTC ADVANCE - REG		To (Admn)		
4698/2025	18/08/2025	NIL 09/08/2025	ANSHUL REOTHIA	FORWAD OF BIO DATA PROFORMA FOR THE POST OF MTS - REG		To (Admn)		
4699/2025	18/08/2025	F.NO. CESTAT / MUM/ADMN/GPF/ 25-26/320 DATED 11/08/2025	MANAS KUMAR SINHA	FORWARDING APPLICATION FOR GPF WITHDRAWAL - REG		To (Admn)		
4700/2025	18/08/2025	NIL	SSCSR	Inclusion of provision for testing data entry/ typing skills during probation period - reg		To (Admn)		
4701/2025	18/08/2025	NIL 18/08/2025	HARSHITA PANDEY , DR	JOINING REPORT- REG		To (Admn)		
4702/2025	18/08/2025	NIL 14/08/2025	INFO@NAOUR ACO	HIGH - PRIORITY COMPLAINT EXPORT INVOICE DISCREPANCY BY FLOSYS	DR(J)			

				PUMPS PVT LTD - IMMEDIATE INTERVENTION REQUIRED - REG				
4703 /202 5	18/08 /2025	NIL 15/08/2025	RANJAN MEHTA AND ASSOCIATES	REQUEST FOR E- HEARING APPEAL NO. C/50056/2025(DB), C/52258/2024(DB) - REG	DR(J)			
4704 /202 5	18/08 /2025	NIL 15/08/2025	RANJAN MEHTA AND ASSOCIATES	REQUEST FOR ADJOURNMENT APPEAL NO. C/50056/2025(DB), C/52258/2024(DB) - REG	DR(J)			
4705 /202 5	18/08 /2025	NIL 12/08/2025	SAAJAN SAINI	ITEM NO. 23 COURT NO. 4 ST/MISC/50718/20 24 - REG	DR(J)			
4706 /202 5	18/08 /2025	NIL 14/08/2025	DR,CESTAT,H YDERABAD	REQUEST FOR NOMINATION OF HONBLE MEMBERS TO HEAR ROA APPLICATION - REG	PA			
4707 /202 5	18/08 /2025	NIL 12/08/2025	DR,CESTAT,H YDERABAD	request for nomination of honble members to hear ROA application - reg	PA			
4708 /202 5	18/08 /2025	NIL 08/08/2025	MOHINDER SINGH(DR)	DELL DESKTOP - REG		DR(CO MP)		
4709 /202 5	19/08 /2025	NIL 19/08/2025	ROHIT YADAV ,	request for permission to undergo medical test for my wife - reg		To (Admn)		
4710 /202 5	20/08 /2025	NIL 18/08/2025	RAJENDER PRASAD	dress allowance to sh. heera lal - reg	PA			

4711 /202 5	20/08 /2025	NIL 01/08/2025	MOHINDER SINGH(DR)	regarding hearing of customs appeal no. c/40404- 40406/2019 and c/40704- 40706/2019 before another bench - reg	PA			
4712 /202 5	20/08 /2025	NIL 01/08/2025	MOHINDER SINGH(DR)	reg hearing of customs appeal c/40740- 40741/2016 and c/40743/2016 before another bench - reg	PA			
4713 /202 5	20/08 /2025	NIL 19/08/2025	DY. REGISTRAR/ TECHNICAL OFFICER	cause list - reg	PA			
4714 /202 5	20/08 /2025	NIL 11/06/2025	S.K. MOHANTY MEMBER JUDICIAL	pronauncment -reg	PA			
4715 /202 5	20/08 /2025	NIL 11/08/2025	S.K. MOHANTY MEMBER JUDICIAL	pronauncment -reg	PA			
4716 /202 5	20/08 /2025	NIL	CJ MATHEW, MEMBER (T)	pronauncment -reg	PA			
4717 /202 5	20/08 /2025	NIL 18/08/2025	DR,CESTAT MUMBAI	relinquishment of charge - reg		To (Admn)		
4718 /202 5	20/08 /2025	NIL 18/08/2025	SHASHI VERMA	tenure and continued engagement of shri satish kumar bargujar on deputation in o/o ddg nr delhi - reg		To (Admn)		
4719 /202 5	20/08 /2025	NIL 18/08/2025	SHUSHMA RANI PAL MTS	joining + EL - REG		To (Admn)		
4720	20/08	NIL 12/08/2025	KAMALAKAR	filling uo the post of		To (		

/2025	/2025		HARISHCHANDRA	assistant registrar , sps , hindi translator , steno and mts in the cestat on deputation - reg		Admn)		
4721 /2025	20/08 /2025	NIL 19/08/2025	CESTAT	LPC SH RAJESH KUMAR LDC WHO TRANSFERRED TO CESTAT CHANDIGARH - REG		To (Admn)		
4722 /2025	20/08 /2025	NIL 18/08/2025	HONBLE SR. MEMBER(I/C)	EXPENDITURE SANCTION FOR PLACING ORDER ON GEM - REG		To (Admn)		
4723 /2025	20/08 /2025	NIL 11/08/2025	M LATHA , DD	Inclusion of provision for testing data entry/ typing skills during probation period - reg		To (Admn)		
4724 /2025	20/08 /2025	NIL 07/08/2025	D.NAGARAJAN	FORWARDING OF APPLICATION FOR THE POST OF MTS ON DEPUTATION BASIS IN RESPECT OF SHRI S.JAGANATHAN , MTS OF THIS OFFICE - REG		To (Admn)		
4725 /2025	20/08 /2025	NIL	URVASHI SINGH	bio - data proforma -reg		To (Admn)		
4726 /2025	20/08 /2025	NIL 01/08/2025	MOHINDER SINGH(DR)	FORWARDING OF INTIMATION FOR MS. NIMISHA VIJAYAN , MTS - REG		To (Admn)		
4727 /2025	20/08 /2025	NIL 11/08/2025	SWAPNIL TIWARI AR	FORWARDING OF LEAVE		To (Admn)		

5				APPLICATION IN RESPECT OF HONBLE MEMBER (J) SHRI . P.K. CHOUDHARY - REG				
4728/2025	20/08/2025	NIL 12/08/2025	K. ANPAZHAKAN MEMBER TECHNICAL	REVISED APPLICATION FOR EX- POST FACTO APPROVAL FOR FOREIGN VISIT TO SCOTLAND & UK - REG		To (Admn)		
4729/2025	20/08/2025	NIL 12/08/2025	SANTOSH KUMAR TIWARI DR/HOO CESTAT, HYDERABAD	FORWARDING OF LEAVE APPLICATION OF SH. P.ANJANI KUMAR, HONBLE MEMBER (T) - REG		To (Admn)		
4730/2025	20/08/2025	NIL 04/08/2025	MOHINDER SINGH(DR)	NOIC FOR APPLYING PASSPORT BY SH B IYANAR,UDC - REG		To (Admn)		
4731/2025	20/08/2025	NIL 04/08/2025	DR,CESTAT,H YDERABAD	CL APPLICATION OF HONBLE MEMBER (J) SHRI ANGAD PRASAD - REG		To (Admn)		
4732/2025	20/08/2025	NIL 18/08/2025	RAM KUMAR, MTS	cl application - reg		To (Admn)		
4733/2025	20/08/2025	NIL 18/08/2025	NISHA , LDC	cl application - reg		To (Admn)		
4734/2025	20/08/2025	NIL 18/08/2025	SATPAL SINGH	cl application - reg		To (Admn)		
4735	20/08	NIL 06/08/2025	ASHOK	EL APPLICATION		To (		

/2025	/2025		JINDAL MEMBER JUDICIAL	- REG		Admn)		
4736 /2025	20/08 /2025	NIL 13/08/2025	DR. SUVENDU KUMAR PATI MEMBER (JUDICIAL)	REQUEST FOR PERMISSION TO LEAVE THE HEAD QUATERS DURING PUBLIC HOLIDAYS - REG		To (Admn)		
4737 /2025	20/08 /2025	NIL 01/08/2025	M. AJIT KUMAR	cl application - reg		To (Admn)		
4738 /2025	20/08 /2025	NIL 01/08/2025	VASA SHESHAGIRI RAO, MEMBER TECHNICAL	CL AND PERMISSION TO LEAVE HEADQUATERS- REG		To (Admn)		
4739 /2025	20/08 /2025	NIL 11/08/2025	P.DINESHA	cl application - reg		To (Admn)		
4740 /2025	20/08 /2025	NIL 19/08/2025	VIKRAM SINGH	REQUEST FOR CANCELLATION OF ALL INDIA LEAVE TRAVEL CONCESSION APPLICATION - REG		To (Admn)		
4741 /2025	20/08 /2025	NIL 18/08/2025	SHASHI VERMA	tenure and continued engagement of shri satish kumar bargujar on deputation in o/o ddg nr delhi - reg		To (Admn)		
4742 /2025	20/08 /2025	NIL 19/08/2025	DR,CESTAT,H YDERABAD	REQUEST TO CONSTITUTE LPC FOR CESTAT,HYDER ABAD - REG		To (Admn)		
4743 /2025	20/08 /2025	NIL 19/08/2025	S.S.GARG M(J) , CESTAT CHANDIGARH	cl application - reg		To (Admn)		
4744	20/08	NIL 13/08/2025	M.M.	INTIMATION OF		To (CL)		

4745	20/08/2025		PARTHIBAN	RECEIPT OF FUNDS BY MY SPOUSE FROM HER FATHER - REG				
4745	20/08/2025	NIL 19/08/2025	ANAND KUMAR	OM DATED 12/08/2025 SEEKING DATA OF EMPLOYEES UNDER THE PROVISION OF FR 56(J) - REG		To (CL)		
4746	20/08/2025	NIL 19/08/2025	ANAND KUMAR	OM DATED 12/08/2025 SEEKING DATA OF EMPLOYEES UNDER THE PROVISION OF FR 56(J) - REG		To (CL)		
4747	20/08/2025	NIL 19/08/2025	CESTAT	LPC SH RAJESH KUMAR LDC WHO TRANSFERRED TO CESTAT CHANDIGARH - REG	Account Section			
4748	20/08/2025	NIL 18/08/2025	HONBLE SR. MEMBER(I/C)	EXPENDITURE SANCTION FOR PLACING ORDER ON GEM - REG	Account Section			
4749	20/08/2025	NIL	BINU TAMTA MEMBER (JUDICIAL)	TRAVELLING ALLOWANCE BILL FOR TOUR - REG	Account Section			
4750	20/08/2025	NIL	MAHANAGAR TELEPHONE NIGAM LIMITED	E-RECEIPT - REG	Account Section			
4751	20/08/2025	NIL 12/08/2025	SANAJY GOYAL	DY. NO.2771/2023 IN OA NO.060/00406/2010 IN THE CASE TITLED S.K. VERMA VS.		To (CL)		

				UNION OF INDIA AND OTHERS - REGARDING PROCEEDING DATED 12.08.2025				
4752/2025	20/08/2025	NIL 12/08/2025	SWAPNIL TIWARI AR	MONTHLY STATEMENT FOR THE MONTH OF JULY 2025 - REG		TO (CR)		
4753/2025	20/08/2025	NIL 18/08/2025	DR. DARSHAN KATARIA	REQUEST FOR HEARING BY VIRTUAL MANNER ONLINE - REG		TO (CR)		
4754/2025	20/08/2025	NIL 18/08/2025	AKHIL GUPTA , ADVOCATE	PREMAIR VS COMMISSIONER OF CGST - REG		TO (CR)		
4755/2025	20/08/2025	NIL 18/08/2025	REGISTRAR GENERAL , HIGH COURT DELHI	CASE NO. SERTA-13/2025 COMMISSIONER OF CENTRAL GOODS & SERVICE TAX VS VERIFONE INDIA SALES PRIVATE LIMITED - REG		TO (CR)		
4756/2025	20/08/2025	NIL 18/08/2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	CASE NO. CUSAA-104/2025 COMMISSIONER OF CUSTOMS VS. M/S SHUBHRA LOGISTICS - REG		TO (CR)		
4757/2025	20/08/2025	NIL 18/08/2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	CASE NO. - CUSAA-103/2025 COMMISSIONER OF CUSTOMS VS PRIMUS LOGISTICS PVT.LTD - REG		TO (CR)		
4758/2025	20/08/2025	NIL 18/08/2025	RAJEEV KUMAR	YOUR FINAL ORDER NO. 77020/2025 DATED 09.07.2025 - REG		DR KOLKATA		

4759 /2025	20/08 /2025	NIL 18/08/2025	THE INDIAN TAX ADVISORS	FILING OF REPLY TO DIARY NO. 52412205 - M/S SHOBIKAA IMPEX PVT LTD - REG		TO (CR)		
4760 /2025	20/08 /2025	NIL	UTTAM NAG	REQUEST FOR 8 MORE DAYS TO SUBMIT DOCUMENT REQUIRED FOR REMOVING DEFECT DIARY NO 52319/2025 - REG		TO (CR)		
4761 /2025	20/08 /2025	NIL 22/07/2025	MAHANAGAR TELEPHONE NIGAM LIMITED	INTIMATION REGARDING TRANSFER OF MTNL LEASED CIRCUIT TO BSNL - REG	CT Section			
4762 /2025	20/08 /2025	NIL 19/08/2025	ARVIND KUMAR	Application for leave - reg		To (Admn)		
4763 /2025	20/08 /2025	NIL 19/08/2025	ARVIND KUMAR	Medical reimbursement claim form - reg		To (Admn)		
4764 /2025	21/08 /2025	NIL 21/08/2025	CJ MATHEW, MEMBER (T)	pronauncment -reg	PA			
4765 /2025	21/08 /2025	NIL 21.08.2025	CJ MATHEW M(T)	Permission for pronouncement - reg.	PA to Regi strar			
4766 /2025	21/08 /2025	NIL 28/07/2025	NAVIN CHAWLA, J. (ORAL)	SK VERMA VS UNION OF INDIA & ORS - REG		To (CL)		
4767 /2025	21/08 /2025	NIL 31/07/2025	SWAPNIL TIWARI AR	CLARIFICATION SOUGHT FOR IN THE CASE OF UPLOADING OF RESERVED ORDERS	PA			

				PRONOUNCED - REG				
4768/2025	21/08/2025	NIL 21/08/2025	DR,CESTAT,HYDERABAD	REQUEST FOR NOMINATION OF HONBLE MEMBERS TO HEAR ROA/ROM APPLICATION - REG	PA			
4769/2025	21/08/2025	NIL 21/08/2025	DR,CESTAT MUMBAI	MATTER RELEASED FOR RELISTING - REG	PA			
4770/2025	22/08/2025	NIL 19/08/2025	PARMOD KUMAR SR.P.S.	correction in the order sheet uploaded - reg	PA			
4771/2025	22/08/2025	FILE NO.A-45(1)/MISC-AR(JUDICIAL)/CH E/2016 DATED 12/08/2025	MOHINDER SINGH(DR)	REGARDING HEARING OF CUSTOMS APPEAL C/ 40018-40024 & 40328-40345/2019 BEFORE ANOTHER BENCH - REG	PA			
4772/2025	22/08/2025	FILE NO.A-45(1)/MISC-AR(JUDICIAL)/CH E/2016 DATED 12/08/2025	MOHINDER SINGH(DR)	REGARDING HEARING OF CUSTOMS APPEAL C/40574/2016 BEFOR ANOTHER BENCH - REG	PA			
4773/2025	22/08/2025	NIL 13/08/2025	MOHINDER SINGH(DR)	TO ISSUE ROSTER IN RESPECT OF ROA APPLICATION NO. C/ROA/40762/2025 IN APPEAL NO. C/263/2011 IN THE CASE OF R.DEWAKAR VS COMMISSIONER (SEAPORT-	PA			

				IMPORT) CHENNAI - REG				
4774 /202 5	22/08 /2025	NIL 19/08/2025	RANJU MADHRA	REQUEST REGARDING PERMISSION FOR MAKING CORRECTION IN THE ORDER SHEET - REG	PA			
4775 /202 5	22/08 /2025	NIL 20/08/2025	CESTAT,AHM EDABAD	Permission for deletion of uploaded order - Reg.	PA			
4776 /202 5	22/08 /2025	NIL 19/08/2025	VAISHALI KHARBANDA, TO	EL APPLICATION - REG		To (Admn)		
4777 /202 5	22/08 /2025	NIL 19/08/2025	VAISHALI KHARBANDA, TO	EL APPLICATION - REG		To (Admn)		
4778 /202 5	22/08 /2025	NIL 18/08/2025	LALIT KUMAR, LDC	JOINING REPORT- REG		To (Admn)		
4779 /202 5	22/08 /2025	NIL 19/08/2025	PARDEEP TOMER UDC	cl application - reg		To (Admn)		
4780 /202 5	22/08 /2025	NIL 19/08/2025	ARVIND KUMAR	joining + EL - REG		To (Admn)		
4781 /202 5	22/08 /2025	NIL 20/08/2025	SHANKAR PRASAD MOHNTI, MTS	joining + EL - REG		To (Admn)		
4782 /202 5	22/08 /2025	NIL 18/08/2025	DHRUV KHURANA	EL APPLICATION - REG		To (Admn)		
4783 /202 5	22/08 /2025	NIL 06/08/2025	SANJAY JAJU	INDIA/BHARAT YEAR BOOK 2026 - REG		To (Admn)		
4784 /202 5	22/08 /2025	NIL 19/08/2025	P.A AUGUSTIAN MEMBER (JUDICIAL)	SEEKING LEAVE & STATION LEAVE PERMISSION - REG		To (Admn)		

4785 /202 5	22/08 /2025	NIL 19/08/2025	HARSHITA PANDEY , DR	foreign visite - reg		To (Admn)		
4786 /202 5	22/08 /2025	NIL 20/08/2025	KULDEEP LAL	cl application - reg		To (Admn)		
4787 /202 5	22/08 /2025	NIL 20/08/2025	SONU MTS	changing in date of chowkidaars duty - reg		To (Admn)		
4788 /202 5	22/08 /2025	NIL 20/08/2025	NISHA , LDC	INTIMATION IN R/O GIVING ANNUAL DEPARTMENT TYPING TEST AND STENO TEST AND SELECTION POST SKILL TEST - REG		To (Admn)		
4789 /202 5	22/08 /2025	NIL 19/08/2025	ASHOK KUMAR	Application for leave - reg		To (Admn)		
4790 /202 5	22/08 /2025	NIL 20/08/2025	CESTAT CHANDIGARH	LPC SH RAJESH KUMAR LDC WHO TRANSFERRED TO CESTAT CHANDIGARH - REG		To (Admn)		
4791 /202 5	22/08 /2025	NIL 18/08/2025	ACCOUNTS OFFICER (PENSION)	discrepancy in revision of pension and settlement of pension grievance in r/o smt. s. rajeshwari,sps-reg		To (Admn)		
4792 /202 5	22/08 /2025	NIL 20/08/2025	DR. SUVENDU KUMAR PATI MEMBER (JUDICIAL)	EL APPLICATION - REG		To (Admn)		
4793 /202 5	22/08 /2025	NIL 20/08/2025	SANJEETH BS	FORWADING OF DOCUMENTS - REG		To (Admn)		
4794	22/08	NIL 11/08/2025	ROHIT	FWD OF APAR		To (CL)		

4795 /2025	22/08/2025		KUMAR SHUKLA(DR)	OF MR. PRAVEEN KUMAR KATARIA , STNO - I - REG				
4795 /2025	22/08/2025	NIL 29/07/2025	GAUTAM NARAYAN ,SENIOR ADVOCATE	MEMO-REG		To (CL)		
4796 /2025	22/08/2025	NIL 20/08/2025	KHUSHBOO	TRANSFER OF AN ONLINE RTI APPLICATION (REG NO. DOREV/R/T/25/01 326) DATED 08.08.2025 OF SH. ANISH GIRISH CHANDRA SHAH DHULE MAHARASHTRA UNDER THE RTI ACT , 2005 - REG		CPIO		
4797 /2025	22/08/2025	NIL 18/08/2025	NAVEEN CHAND GANGWAL	APEAL UNDER SUB - SECTION (1) OF SECTION 129A OF THE CUSTOMS ACT, 1962 - REG		TO (CR)		
4798 /2025	22/08/2025	NIL 22/08/2025	RAKSHIT DAHIYA, LDC	WITHDRAWAL OF LEAVE APPLICATION - REG		To (Admn)		
4799 /2025	22/08/2025	NIL 22/08/2025	DEVENDER (UDC)	WITHDRAWAL OF LEAVE APPLICATION - REG		To (Admn)		
4800 /2025	22/08/2025	NIL 21/08/2025	UMA SHANKAR VERMA, DR	CONSTITUTION OF BENCH FOR LISTING ROA/ROM APPLICATION - REG	PA			
4801 /2025	22/08/2025	NIL 29/08/2025	DR, CST APPEAL	cause list - reg	PA			

5			BRANCH					
4802 /202 5	22/08 /2025	NIL 25/08/2025	DY. REGISTRAR/ TECHNICAL OFFICER	cause list - reg	PA			
4803 /202 5	22/08 /2025	NIL 22/08/2025	DY. REGISTRAR/ TECHNICAL OFFICER	cause list - reg	PA			
4804 /202 5	22/08 /2025	NIL 21/08/2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	court notice throgh electronic mode - reg	PA			
4805 /202 5	22/08 /2025	NIL 25/08/2025	DY. REGISTRAR/ TECHNICAL OFFICER	cause list - reg	PA			
4806 /202 5	22/08 /2025	NIL 16/06/2025	AJAY , MTS	prior intimation for appearing in the post of common eligibility test (CET) - reg		To (Admn)		
4807 /202 5	22/08 /2025	NIL 21/08/2025	HARISH LDC	compenstory leave application - reg		To (Admn)		
4808 /202 5	22/08 /2025	NIL 18/08/2025	BALASUBRAM ANI S , AR	forwading of application for deputation to the post os assistant in GSTAT - reg		To (Admn)		
4809 /202 5	22/08 /2025	NIL 19/08/2025	PALAK GARG	vacancy circular for posting on deputation basis in the grade of steno - i at cestat - reg		To (Admn)		
4810 /202 5	22/08 /2025	NIL 21/08/2025	ARVIND KUMAR	EL APPLICATION - REG		To (Admn)		
4811 /202 5	22/08 /2025	NIL 21/08/2025	BHOOPENDRA KUMAR	please issue a experiance certificate - reg		To (Admn)		

4812 /202 5	22/08 /2025	NIL 20/08/2025	SATPAL SINGH	JOINING REPORT- REG		To (Admn)		
4813 /202 5	22/08 /2025	NIL 21/08/2025	RATNA SUDHIR	engagement of retired government servants as steno in the central administrative tribunal , bagalore bench , bengluru on contract basis - reg		To (Admn)		
4814 /202 5	22/08 /2025	NIL 20/08/2025	TEJO SHRI	cl application - reg		To (Admn)		
4815 /202 5	22/08 /2025	NIL 20/08/2025	ROHIT YADAV , MTS	EL APPLICATION - REG		To (Admn)		
4816 /202 5	22/08 /2025	NIL 21/08/2025	MUKESH GUPTA (DR)	cl application - reg		To (Admn)		
4817 /202 5	22/08 /2025	NIL 20/08/2025	SATPAL SINGH	medical leave -reg		To (Admn)		
4818 /202 5	22/08 /2025	NIL 22/08/2025	MANOJ KUMAR (LDC)	Medical reimbursement claim form - reg		To (Admn)		
4819 /202 5	22/08 /2025	NIL 21/08/2025	PARDEEP TOMER UDC	submission of option form A2 for NPS TO UPS - reg		To (Admn)		
4820 /202 5	22/08 /2025	NIL 22/08/2025	GAGAN DEEP	submission of option form A2 for NPS TO UPS - reg		To (Admn)		
4821 /202 5	22/08 /2025	NIL 19/08/2025	KULDEEP CHAUDHARY	TRANSFER OF AN ONLINE RTI APPLICATION (REG NO. DOREV/R/T/25/01 326) DATED 08.08.2025 OF SH. ANISH GIRISH CHANDRA SHAH DHULE MAHARASHTRA		CPIO		

				UNDER THE RTI ACT , 2005 - REG				
4822/2025	22/08/2025	F.NO. 1/CESTAT/BANG/LTC/DMM DATED 18.08.2025	BALASUBRAMANIS , AR	FORWADING OF FINAL SETTLEMENT OF HOME TOWN LTC FOR THE YEAR 2025 - REG	Account Section			
4823/2025	22/08/2025	F.NO. 01/CESTAT/BANG/IP/KR DATED 18.08.2025	AR, CESTAT, BANGLORE	FORWADING OF PRIOR INTIMATION FOR PURCHASE OF IMMOVABLE PROPRTY - REG		To (CL)		
4824/2025	22/08/2025	NIL 14/08/2025	TECHGENTSIA	REQUEST FOR PRESENTATION AND LIVE DEMONSTRATIO N OF VCONSOL (BHARATVC) VIRTUAL COURT SOLUTION - REG		DR(COMP)		
4825/2025	22/08/2025	NIL 21/08/2025	RANJAN MEHTA AND ASSOCIATES	M/S SAINT GOBAIN INDIA PRIVATE LIMITED SUBMISSION OF ADDITIONAL SUBMISSION ORDER DATED 14/08/2025 - REG		EXCISE BRANCH		
4826/2025	22/08/2025	NIL 21/08/2025	RANJAN MEHTA AND ASSOCIATES	M/S BHARAT TRADERS APPLICATION FOR RESTORATION - REG		TO (CR)		
4827/2025	22/08/2025	NIL 21/08/2025	LAWTM ADVISORS	CUS DB CL DATED 26/08/2025 - APL NO. CUS/50357/2025-REG		custom branch		
4828	22/08	NIL 22/08/2025	MANOCH LAB	SEEKING FOR AN	DR(			

/2025	/2025			ADJOURNMENT OD APPEAL NO. ST/87028/2017(DB) WITH A REQUEST TO TAG THE DEPARTMENT APPEAL NO. ST/86509/2017 - REG	J)			
4829 /2025	25/08 /2025	NIL	KULDEEP CHAUDHRY , UNDER SECRETARY TO THE GOVERNMENT OF INDIA	APPLICATION FOR PERMISSION FOR FOREIGN VISIT IN R/O SH. M.M. PARTIBAN MEMBER (t) - REG		To (Admn)		
4830 /2025	25/08 /2025	NIL 22/08/2025	MANAS KUMAR SINHA , DEPUTY REGISTRAR , CESTAT, MUMBAI	PROPOSAL FOR ISSUANCE OF NAC FOR RENEWAL OF OFFICE PREMISES - REG		To (Admn)		
4831 /2025	25/08 /2025	NIL	DEPUTY/ASST T.REGISTRAR(APPEAL BRANCH)	E- HEARING PROCEEDING IN LARGER BENCH MATTER IN APPEAL NO. ST/56714/2013 THROUGH CONFERENCE PLATFORM - REG	PA			
4832 /2025	25/08 /2025	NIL 25/08/2025	DY. REGISTRAR/ TECHNICAL OFFICER	cause list - reg	PA			
4833 /2025	25/08 /2025	NIL 25/08/2025	DY. REGISTRAR/ TECHNICAL OFFICER	revised cause list - reg	PA			
4834 /2025	25/08 /2025	NIL 21/08/2025	KRITIKA BISHT	regarding permission to delete the uploaded	PA			

				miscellaneous order from the website - reg				
4835/2025	25/08/2025	NIL	DEPUTY/ASST T.REGISTRAR(APPEAL BRANCH)	E-HEARING PROCEEDING IN LARGER BENCH MATTER IN APPEAL NO.ST/516/2012 THROUGH VIDEO CONFERENCE PLATFORM - REG	PA			
4836/2025	25/08/2025	NIL 19/08/2025	MOHINDER SINGH(DR)	FORWARDING OF INTIMATION FOR MS. NIMISHA VIJAYAN,MTS - REG		To (Admn)		
4837/2025	25/08/2025	F.NO.11/CESTAT/ CHENNAI/2004 DATED 18/08/2025	MOHINDER SINGH(DR)	LPC OF SH RAJESH KUMAR LDC - REG		To (Admn)		
4838/2025	25/08/2025	NIL 22/08/2025	DR.RACHNA GUPTA	APPLICATION FOR RESTRICTED HOLIDAY - REG		To (Admn)		
4839/2025	25/08/2025	NIL 19/08/2025	P.A AUGUSTIAN MEMBER (JUDICIAL)	SEEKING CL AND STATION LEAVE PERMISSION - REG		To (Admn)		
4840/2025	25/08/2025	NIL 22/08/2025	MOHINDER SINGH(DR)	REQUEST OF NOC FOR MS. ANCY CHERIAN COURT MASTER - REG		To (Admn)		
4841/2025	25/08/2025	NIL 22/08/2025	SABU SEBASTIAN	EXTENSION OF DEPUTATION PERIOD OF SHRI RADHESH S. SUPERINTENDNE T - REG		To (Admn)		
4842/2025	25/08/2025	NIL 22/08/2025	P.DINESHA	EL APPLICATION - REG		To (Admn)		

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4843 /202 5	25/08 /2025	NIL 22/08/2025	ANKIT LDC	FORWARDING THE APPLICATION FOR THE POST OF UDC IN GOODS AND SERVICE TAX APPELLATE TRIBUNAL (GSTAT) - REG		To (Admn)		
4844 /202 5	25/08 /2025	NIL 21/08/2025	HEMAMBIKA R PRIYA MEMBER (T)	APPLICATION FOR COMMUTED LEAVE - REG		To (Admn)		
4845 /202 5	25/08 /2025	NIL 18/08/2025	P.DINESHA	EL APPLICATION - REG		To (Admn)		
4846 /202 5	25/08 /2025	NIL 18/08/2025	P.DINESHA	APPOINTMENT OF JUDICIAL MEMBER IN GSTAT VIDE OFFICE ORDER NO. JM-02/2025 DATED 8 AUGUST 2025 REQUEST FOR ADDITIONAL TIME FOR ASSUMPTION OF CHARGE - REG		To (Admn)		
4847 /202 5	25/08 /2025	NIL 22/08/2025	JASBIR SINGH, COURT MASTER	PROFORMA FOR LEAVE APPLICATION - REG		To (Admn)		
4848 /202 5	25/08 /2025	NIL 22/08/2025	P.DINESHA	EL APPLICATION - REG		To (Admn)		
4849 /202 5	25/08 /2025	NIL 25/08/2025	MANOHAR LAL	GRANT OF NOTIONAL INCREMENT AS PER DOPT O.M. DATED 20/05/2025 - REG		To (Admn)		

4850 /2025	25/08/2025	NIL 25/08/2025	KULDEEP SINGH, MTS	compensatory leave application - reg		To (Admn)		
4851 /2025	25/08/2025	NIL 14/08/2025	DR. SUVENDU KUMAR PATI MEMBER (JUDICIAL)	INTIMATION REGARDING PROPOSAL FOR PURCHASE OF A PIECE OF AGRICULTURE LAND IN MY NATIVE VILLAGE AT KENDRAPARA ODISHA FROM MY PATERNAL UNCLE - REG		To (CL)		
4852 /2025	25/08/2025	NIL 22/08/2025	PRESIDENT CESTAT	INTIMATION FOR TRANSACTION OF PROPERTY UNDER RULE 18(2) OF THE CCS (CONDUCT) RULES 1964 - REG		To (CL)		
4853 /2025	25/08/2025	NIL 22/08/2025	ARUN AGARWAL	THE 7TH MEETING OF CO-ORDINATION COMMITTEE OF SEWA BHAWAN AND WEST BLOCK - II WAS HELD ON 06/08/2025 AT 3.00 PM - REG	CT Section			
4854 /2025	25/08/2025	NIL 14/08/2025	TECHGENTSIA	REQUEST FOR PRESENTATION AND LIVE DEMONSTRATION OF VCONSOL (BHARATVC) VIRTUAL COURT SOLUTION - REG		DR(COMP)		
4855	25/08	NIL18/08/2025	TORINO	COD		TO		

/2025	/2025		LABORATORIES	APPLICATION AGAINST OIA NO IND EXCUS -000-APP-336-2024 DEFECT RECTIFICATION - REG		(CR)		
4856/2025	25/08/2025	NIL 18/08/2025	TORINO LABORATORIES	COD APPLICATION AGAINST OIA NO IND EXCUS -000-APP-336-2024 DEFECT RECTIFICATION - REG		TO (CR)		
4857/2025	25/08/2025	NIL 14/08/2025	HIGH COURT OF GUJARAT	M/S KANDLA CLEARING AGENCY PVT LTD VS COMMISSIONER OF CUSTOMS KANDLA - REG		TO (CR)		
4858/2025	25/08/2025	NIL 22/08/2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	CASE NO. CUSAA-108/2025 RAVINDRA KUMAR PROPRIETOR OF M/S VIN GLOBAL LOGISTICS VS. COMMISSIONER OF CUSTOMS - REG		TO (CR)		
4859/2025	25/08/2025	NIL 22/08/2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	CASE NO. CEAC 8/2025 COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX VS M/S BHARTI INFRATEL LIMITED - REG		TO (CR)		
4860/2025	25/08/2025	NIL 22/08/2025	ADMN. OFFICER (JUDL.) C-II	CASE NO. CUSAA-272/2018 AVTAR SINGH		TO (CR)		

			FOR REGISTRAR GENERAL	BEDI VS. ADDITIONAL DIRECTOR GENERAL & ORS - REG				
4861/2025	26/08/2025	NIL 14/08/2025	CJ MATHEW, MEMBER (T)	pronauncment -reg	PA			
4862/2025	26/08/2025	NIL 21/08/2025	CJ MATHEW, MEMBER (T)	pronauncment -reg	PA			
4863/2025	26/08/2025	NIL 20/08/2025	DR,CESTAT,C HANDIGARH	to transfer of 1st folder of appeal to principal bench at new delhi - reg	PA			
4864/2025	26/08/2025	NIL 25/08/2025	DR.AJAYA KRISHNA VISHVESHA	pronauncment -reg	PA			
4865/2025	26/08/2025	NIL 26/08/2025	KRIKA BISHT	regarding to delete the uploaded miscellaneous orders from the website - reg	PA			
4866/2025	26/08/2025	NIL 25/08/2025	DR,CESTAT,H YDERABAD	forwading of HMWSSB letter dt. 22.08.2025 - reg		To (Admn)		
4867/2025	26/08/2025	NIL 21/08/2025	JAGRUTI SANTOSH GADEKAR	application for the post of sps - reg		To (Admn)		
4868/2025	26/08/2025	NIL 14/08/2025	ANIL GANGADHAR ARO SHAKKARWAR	certificate of relinquishment of charge - reg		To (Admn)		
4869/2025	26/08/2025	NIL 20/08/2025	DR. SUVENDU KUMAR PATI MEMBER (JUDICIAL)	EL APPLICATION - REG		To (Admn)		
4870/2025	26/08/2025	NIL 21/08/2025	UMA SHANKAR VERMA, DR	forwading of request letter in r/o shri naved singh ldc - reg		To (Admn)		

4871 /202 5	26/08 /2025	NIL 21/08/2025	UMA SHANKAR VERMA, DR	forwading of request letter in r/o shri bijendr kumar ldc - reg		To (Admn)		
4872 /202 5	26/08 /2025	NIL 26/08/2025	MONIKA DEVI	cl application - reg		To (Admn)		
4873 /202 5	26/08 /2025	NIL 20/08/2025	SANTOSH KUMAR TIWARI DR/HOO CESTAT, HYDERABAD	forwading of application dtd 18.08.2025 submitted by sh. ashutosh kumar , head clerk for the post of court officer in gstst in deputation - reg		To (Admn)		
4874 /202 5	26/08 /2025	NIL 20/08/2025	SANTOSH KUMAR TIWARI DR/HOO CESTAT, HYDERABAD	forwading of application dtd. 18.08.2025 submitted by sh santosh kumar tiwari , deputy registrar for the post of DR in GSTAT - reg		To (Admn)		
4875 /202 5	26/08 /2025	NIL 19/08/2025	SANTOSH KUMAR TIWARI DR/HOO CESTAT, HYDERABAD	request to constitute local purchase committee for cestat - reg		To (Admn)		
4876 /202 5	26/08 /2025	NIL 20/08/2025	UMA SHANKAR VERMA, DR	forwading of request letter in r/o shri ajay pal, ldc - reg		To (Admn)		
4877 /202 5	26/08 /2025	NIL 20/08/2025	PRAMILA DSOUZA , LDC	filling up one post of steno ii on deputation basis in the cestat - reg		To (Admn)		
4878 /202 5	26/08 /2025	NIL 22/08/2025	MOHINDER SINGH(DR)	recruitment to the post of court master in the pay band rs . 9300-34800 - reg		To (Admn)		

4879 /2025	26/08 /2025	NIL 18/08/2025	MANAS KUMAR SINHA	application to the post of ar in cestat - reg		To (Admn)		
4880 /2025	26/08 /2025	NIL 20/08/2025	MANAS KUMAR SINHA	forwading of service book in r/o shri sudhakarn a , sps - reg		To (Admn)		
4881 /2025	26/08 /2025	NIL 14/08/2025	ANIL GANGADHAR ARO SHAKKARWA R	certificate of relinquishment of charge - reg		To (Admn)		
4882 /2025	26/08 /2025	NIL 22/08/2025	ROHIT KUMAR SHUKLA(DR)	forwading the service book in r/o shri pintoo , ldc - reg		To (Admn)		
4883 /2025	26/08 /2025	NIL 21/08/2025	PINTOO, LDC	cl application - reg		To (Admn)		
4884 /2025	26/08 /2025	NIL 22/08/2025	SATPAL SINGH	compenstory leave application - reg		To (Admn)		
4885 /2025	26/08 /2025	NIL 25/08/2025	JASBIR SINGH, COURT MASTER	application for avail of LTC (all india) to visit trivandrum (kerala) for block - 2022-25 & 10 days leave encashment on LTC - reg		To (Admn)		
4886 /2025	26/08 /2025	NIL 21/08/2025	BRAJESH KUMAR , ASSISTANT REGISTRAR	OFFICE ORDER - REG		To (Admn)		
4887 /2025	26/08 /2025	NIL 21/08/2025	SATPAL SINGH	cl application - reg		To (Admn)		
4888 /2025	26/08 /2025	NIL 19/08/2025	URVASHI SAINI	application for posting in deputation in the cestat for the post of steno-gr - ii - reg		To (Admn)		
4889 /2025	26/08 /2025	NIL 25/08/2025	BALASUBRAM ANI S , AR	forwading intimation of		To (Admn)		

5				submission of application - reg				
4890/2025	26/08/2025	NIL 25/08/2025	RAJU KUMAR ,MTS	compenstory leave application - reg		To (Admn)		
4891/2025	26/08/2025	NIL 25/08/2025	RAGENDER PRASAD	joining + EL - REG		To (Admn)		
4892/2025	26/08/2025	NIL 25/08/2025	DVS SASHIDHAR PA TO MEMBER JUDICIAL	EL APPLICATION - REG		To (Admn)		
4893/2025	26/08/2025	NIL 25/08/2025	SWAPNIL TIWARI AR	forwading of leave application in respect of honble member (j) shri p.k. chaudhary - reg		To (Admn)		
4894/2025	26/08/2025	NIL 25/08/2025	PANKAJ KUMAR MALLICK LIA	JOINING REPORT- REG		To (Admn)		
4895/2025	26/08/2025	NIL 25/08/2025	JYOTI (LDC)	requesting for forwading of application for deputation to the post of udc - reg		To (Admn)		
4896/2025	26/08/2025	NIL 26/08/2025	MONIKA DEVI	Medical reimbursement claim form - reg		To (Admn)		
4897/2025	26/08/2025	NIL 26/08/2025	PARDEEP TOMER UDC	cl application - reg		To (Admn)		
4898/2025	26/08/2025	NIL 25/08/2025	KHUSHBOO	TRANSFER OF AN ONLINE RTI APPLICATION (REG NO. DOREV/R/T/25/01384) DATED 18.08.2025 OF SH. AMIT KUMAR UNDER , RTI ACT , 2005 - REG		CPIO		
4899	26/08	NIL 17/08/2025	RAHUL JAIN	RTI REQUEST		CPIO		

/2025	/2025			DETAILS - REG				
4900/2025	26/08/2025	NIL 21/08/2025	MOHINDER SINGH(DR)	INFORMATION UNDER RTI ACT 2005 - REG		CPIO		
4901/2025	26/08/2025	NIL 21/08/2025	MOHINDER SINGH(DR)	information sought under RTI act 2005 - reg		CPIO		
4902/2025	26/08/2025	NIL 13/08/2025	SANJAY GOYAL	MA 02942/2024 TITLED AS S.K. VERMA PROCEEDING DATED 12.08.2025 -- REG		To (CL)		
4903/2025	26/08/2025	NIL 23/08/2025	SANAJY KUMAR AGARWAL	REQUEST FOR ADJOURNMENT IN APPEAL NO. ST/50869/2021-M/S NILESH CONSTRUCTION - REG		custom branch		
4904/2025	26/08/2025	NIL 22/08/2025	SHIVRAJ CHHABARWAL	GRANT OF PERSONAL HEARING ON 16.09.2025 IN THE MATEER OF APPEAL NO. ST/50841/2024 -ST (SM) ARISING OUT OF ORDER - IN -APPEAL NO. 131-135(AK) ST/JPR/2024 DATED 26.02.2025 - REG		TO (CR)		
4905/2025	26/08/2025	NIL 22/08/2025	MAHAVIR SINGH	GRANT OF PERSONAL HEARING ON 16.09.2025 IN THE MATEER OF APPEAL NO. ST/50841/2024 -ST (SM) ARISING OUT OF ORDER -		TO (CR)		

				IN -APPEAL NO. 131-135(AK) ST/JPR/2024 DATED 26.02.2025 - REG				
4906 /202 5	26/08 /2025	NIL 22/08/2025	VIJAY SINGH TANWAR	GRANT OF PERSONAL HEARING ON 16.09.2025 IN THE MATEER OF APPEAL NO. ST/50841/2024 -ST (SM) ARISING OUT OF ORDER - IN -APPEAL NO. 131-135(AK) ST/JPR/2024 DATED 26.02.2025 - REG		TO (CR)		
4907 /202 5	26/08 /2025	NIL 25/08/2025	RANJAN MEHTA AND ASSOCIATES	THE HI-TECH ENGINEERING SYSTEM PVT / REQUEST FOR VIRTUAL HEARING / APPEAL NO. C/55780/2023(DB) AND DIARY NO. 52310/2023 - REG		custom branch		
4908 /202 5	26/08 /2025	NIL 19/08/2025	CA SHAMBHAV SETHI	APPLICATION FOR VOLUNTARY WITHDRAWAL AS PROFESSIONAL REPRESENTATIV E - REG		TO (CR)		
4909 /202 5	26/08 /2025	NIL 21/08/2025	ASSISTANT COMMISSION ER,(REVIEW)	REVIEW OF CESTATS FINAL ORDER NO. 51181/2025 DATED 13.08.2025 IN RESPECT OF M/S H.S. NAG & ASSOCIATES		custom branch		

				PVT LTD - REG				
4910 /202 5	26/08 /2025	NIL 26/08/2025	SHRE RAM MEENA , MTS	FEEDING STRAY DOGS INSIDE THE OFFICE PREMISES - REG	CT Sect ion			
4911 /202 5	26/08 /2025	NIL 25/08/2025	RAMA AHLUWALIA	LETTER SEEKING ADJOURNMENT OF CST APPEAL NO. 12-13/2015 TITLED AS M/S KIMBERLY CLARK LEVER PVT LTD VS STATE OF MAHARASHTRA & OTHERS - REG		DR(CST)		
4912 /202 5	27/08 /2025	NIL 26/08/2025	RAJEEV KUMAR	request to get a certified copy of final order as demanded by honble high court patna - reg		DR(KO LKATA)		
4913 /202 5	27/08 /2025	NIL 26/08/2025	RAMKUMAR	RH APPLICATION - REG		To (Admn)		
4914 /202 5	27/08 /2025	NIL 26/08/2025	NITISH KUMAR , LDC	cl application - reg		Admin		
4915 /202 5	27/08 /2025	NIL 26/08/2025	RANJU MADHRA	cl application - reg		Admin		
4916 /202 5	27/08 /2025	NIL 27/08/2025	ARVIND KUMAR	JOINING REPORT- REG		Admin		
4917 /202 5	27/08 /2025	NIL 25/08/2025	BALASUBRAM ANI S , AR	forwading intimation of submission of application - reg		Admin		
4918 /202 5	27/08 /2025	NIL 24/08/2025	KULDEEP CHAUDHRY , UNDER SECRETARY	APPLICATION FOR PERMISSION FOR FOREIGN VISIT IN R/O SH.		Admin		

			TO THE GOVERNMENT OF INDIA	M.M. PARTIBAN MEMBER (t) - REG				
4919/2025	27/08/2025	NIL 25/08/2025	MOHINDER SINGH(DR)	intimation and necessary noc for applying passport by shri.b.iyanar, udc - reg		Admin		
4920/2025	27/08/2025	NIL 21/08/2025	G.SHRIDHAR SPS	leave application & joining report - reg		Admin		
4921/2025	27/08/2025	NIL 22/08/2025	MOHINDER SINGH(DR)	ISSUANCE OF NO OBJECTION CERTIFICATE - REG		Admin		
4922/2025	27/08/2025	NIL 26/08/2025	MUKESH GUPTA (DR)	Medical reimbursement claim form - reg		Admin		
4923/2025	27/08/2025	NIL 26/08/2025	MUKESH GUPTA (DR)	Medical reimbursement claim form - reg		Admin		
4924/2025	27/08/2025	NIL 26/08/2025	MUKESH GUPTA (DR)	Medical reimbursement claim form - reg		Admin		
4925/2025	27/08/2025	NIL 26/08/2025	DHEERAJ LAL	Medical reimbursement claim form - reg		Admin		
4926/2025	27/08/2025	NIL 26/08/2025	DHEERAJ LAL	Medical reimbursement claim form - reg		Admin		
4927/2025	27/08/2025	NIL 24/08/2025	KULDEEP CHAUDHRY , UNDER SECRETARY TO THE GOVERNMENT OF INDIA	transfer of an online RTI application (reg no. DOREV/R/T/25/01384) dated 18.08.2025 of sh. amit kumar,under RTI act , 2005 - reg		CPIO		
4928/2025	27/08/2025	NIL 26/08/2025	DOROTHY JOSEPH, PA TO REGISTRAR	reimbursement - reg	Account Section			

4929 /202 5	27/08 /2025	NIL 29/08/2025	NOBELGSTEXI MADVISORES	REQUEST FOR VIRTUAL / E- HEARING INTHE APPEAL NO. ST/50849/2021(DB) IN THE CASE OF RAKESH BANSAL V/S COMMISIONER, CGST & c. ex., indore - reg		custom branch		
4930 /202 5	27/08 /2025	NIL 18/08/2025	AR, SUPREME COURT OF INDIA , NEW DELHI	COMMR. OF CEN.EXC.GURGA ON VS M/S MARUTI SUZUKI INDIA LTD - REG		TO (CR)		
4931 /202 5	27/08 /2025	NIL 22/08/2025	MRS BINDU KANWAR	GRANT OF PERSONAL HEARING ON 17.09.2025 IN THE MATEER OF APPEAL NO. ST/51811/2024 -ST (SM) ARISING OUT OF ORDER - IN -APPEAL NO. 131-135(AK) ST/JPR/2024 DATED 26.02.2025 - REG		TO (CR)		
4932 /202 5	28/08 /2025	NIL 27/08/2025	UMA SHANKAR VERMA, DR	constitution of bench for listing ROM/ROA application - reg	PA			
4933 /202 5	28/08 /2025	NIL 27/08/2025	MUKESH GUPTA (DR)	order-reg	PA			
4934 /202 5	28/08 /2025	NIL 27/08/2025	MUKESH GUPTA (DR)	order-reg	PA			
4935 /202 5	28/08 /2025	NIL 27/08/2025	DIKSHA SINGH STENO - I	regarding permission to delete the uploaded ordersheets from	PA			

				the website - reg				
4936 /202 5	28/08 /2025	NIL 21/08/2025	CJ MATHEW, MEMBER (T)	pronauncment -reg	PA			
4937 /202 5	28/08 /2025	NIL 28/08/2025	DEPUTY/ASST T.REGISTRAR(APPEAL BRANCH)	Larger bench notice - reg	PA			
4938 /202 5	28/08 /2025	NIL 27/08/2025	MONIKA DEVI	cl application with station leave - reg		Admin		
4939 /202 5	28/08 /2025	NIL 26/08/2025	LALIT KUMAR, LDC	EL APPLICATION - REG		Admin		
4940 /202 5	28/08 /2025	NIL 26/08/2025	LALIT KUMAR, LDC	JOINING REPORT- REG		Admin		
4941 /202 5	28/08 /2025	NIL 22/08/2025	P.DINESHA	EL APPLICATION - REG		Admin		
4942 /202 5	28/08 /2025	NIL 27/08/2025	ASHOK KUMAR	leave application - reg		Admin		
4943 /202 5	28/08 /2025	NIL 28/08/2025	PARMOD KUMAR SR.P.S.	EL APPLICATION - REG		Admin		
4944 /202 5	28/08 /2025	NIL 27/08/2025	HARSHITA PANDEY , DR	cl application - reg		Admin		
4945 /202 5	28/08 /2025	NIL 28/08/2025	CHANDER KANTA SPS	reimbursement - reg		Admin		
4946 /202 5	28/08 /2025	NIL 27/08/2025	PUSHKAR SINGH , MTS	transaction in respect of immovable property - reg		To (CL)		
4947 /202 5	28/08 /2025	NIL 28/08/2025	P.V SUBBA RAO	ticket for tour - reg	CT Sect ion			
4948 /202 5	28/08 /2025	NIL 27/08/2025	ANAND KUMAR	extension of computerisation (DPR) in cestat -		DR(CO MP)		

				reg				
4949 /202 5	28/08 /2025	28.08.2025	KOLKATA	ROM/ROA Application - reg.	PA			
4950 /202 5	28/08 /2025	NO. PAO/REV/F.PENSI ON/2025-26/868 DATED 26/08/2025	ACCOUNTS OFFICER (PAO)	PENSION PAYMENT ORDER IN R/O MS. JAYANTHI SANKARAN DAUGHTER OF LATE SH. G. SANKARAN,EX- PRESIDENT - REG		Admin		
4951 /202 5	28/08 /2025	NIL 27/08/2025	PAO- REVENUE	FINAL PAYMENT AUTHORITY LETTER IN RESPECT OF RAM KUMAR (GPF ACCOUNT NO. MFR/- 3166)ON 27/08/2025 ALONG WITH PPO - REG		Admin		
4952 /202 5	29/08 /2025	NIL 28/08/2025	TO, CR SECTION	CIRCULAR - REG	PA			
4953 /202 5	29/08 /2025	NIL 29/08/2025	DY. REGISTRAR/ TECHNICAL OFFICER	cause list - reg	PA			
4954 /202 5	29/08 /2025	NIL 01/09/2025	DY. REGISTRAR/ TECHNICAL OFFICER	cause list - reg	PA			
4955 /202 5	29/08 /2025	NIL 28/08/2025	MONIKA DEVI	CIRCULAR - REG	PA			
4956 /202 5	29/08 /2025	NIL 28/08/2025	SANJAY PRASAD	conversion of availed cl into el in respect of dr. suwendu kumar pati		Admin		

				, honble member (j) - reg				
4957 /202 5	29/08 /2025	NIL 28/08/2025	M.AJIT KUMAR MEMBER (T)	leave application - reg		Admin		
4958 /202 5	29/08 /2025	NIL 28/08/2025	CESTAT MUMBAI	request for extension of deputation up to 31/01/2026 - reg		Admin		
4959 /202 5	29/08 /2025	NIL 28/08/2025	P.DINESHA	EL APPLICATION - REG		Admin		
4960 /202 5	29/08 /2025	NIL 28/08/2025	BUDH SAIN MTS	EL APPLICATION - REG		Admin		
4961 /202 5	29/08 /2025	NIL 05/08/2025	VAISHALI KHARBANDA, TO	cl application - reg		Admin		
4962 /202 5	29/08 /2025	NIL 28/08/2025	VAISHALI KHARBANDA, TO	Application for leave - reg		Admin		
4963 /202 5	29/08 /2025	NIL 28/08/2025	NISHA , LDC	cl application - reg		Admin		
4964 /202 5	29/08 /2025	NIL 28/08/2025	KHUSHBOO	extension of deadline for filing up the vacant post - reg		Admin		
4965 /202 5	29/08 /2025	NIL 28/08/2025	P.ANJANI KUMAR MEMBER TECHNICAL CESTAT CHANDIGARH	joining + REVISED EL - REG		Admin		
4966 /202 5	29/08 /2025	F.NO. PF/CESTAT/MUM/ ADMN/CSG DATED 28/08/2025	MANAS KUMAR SINHA	REQUEST FOR EXTENSION OF JOINING TIME UP TO 30.09.2025 - REG		Admin		
4967 /202 5	29/08 /2025	NIL 29/08/2025	CESTAT ALLAHABAD	ABROAD VISITES PROFORMA FOR		Admin		

				TAKING PRIOR PERMISSION & EARNED LEAVE APPLICATION OF SH P.K CHOUDHARYM (J) - REG				
4968/2025	29/08/2025	NIL 28/08/2025	GOVIND PATO M(T-HRP)	reimbursement - reg	Account Section			
4969/2025	29/08/2025	NIL 27/08/2025	HEMAMBIKA R PRIYA MEMBER (T)	TAX INVOICE - CUM-RECEIPT - REG	Account Section			
4970/2025	29/08/2025	NIL 25/08/2025	DEPUTY COMMISSIONER	REQUEST FOR PROVIDING CERTIFIED COPY OF CESTAT FINAL ORDER NO. 50804/2025 DATED 30.05.2025 IN RESPECT OF M/S ARTIFACTS INDIA - REG	DR(J)			
4971/2025	29/08/2025	NIL 27/08/2025	KULDEEP CHAUDHRY , UNDER SECRETARY TO THE GOVERNMENT OF INDIA	extension of computerisation (DPR) in cestat - reg		DR(COMP)		
4972/2025	29/08/2025	29.08.2025	HYDERABAD	ROM/ROA Application - reg.	PA			